

LIST OF PROCLAIMED OFFENDERS DECLAIRED BY VARIOUS COURTS IN JIND SESSIONS DIVISION UPTO 31.03.2021.

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
1	Sh. Subhash Mehla, SJ, Jind	SC/196/2016	Sonu @ Mota	M	Julana, District Jind.	290/2016	CITY JIND	398/401 IPC	11.09.2018

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1	Sh. Vijay Singh, ASJ, Jind	SC/270/2014	Ravi Alias Bhalu	M	Noltha	1013/2013	CITY JIND	376, 498 IPC	13.02.2017
2	Sh. Ajay Prashar, ASJ, Jind	SC/71/2017	Vikram	M	Village Chattar, District Jind & Narnound, District Hisar	335/25.12.2016	Uchana	376/452/506/511/34 IPC	28.11.2018
3	Sh. Ajay Prashar, ASJ, Jind	SC/128/2016	Balinder @ Binder	M	Sheetalpuri Colony, Jind	24/24.02.2016	Pillukhera	147/148/149/186/188/427/436 IPC & PDPP Act	05.04.2019
4	Sh. Ajay Prashar, ASJ, Jind	SC/115/2015	Pardeep	M	Village Pinana, District Sonipat	09/2015	Julana	302/148/149 IPC & Arms Act	02.07.2019
5	Sh. Ajay Prashar, ASJ, Jind	SC/91/2017	Nasib	M	Mohangarh Chapra, P.S. Uchana, District Jind	447/09.11.2016	Sadar Jind	364A IPC	02.07.2019
6	Sh. Ajay Prashar, ASJ, Jind	SC/177/2017	Deepak	M	Ram nagar, Narwana, District Jind	73/2017	Sarar Narwana	395/506/201 IPC	03.07.2019
7	Sh. Ajay Prashar, ASJ, Jind	SC/226/2014	Surender @ Kala	M	Hisar	38/2014	Narwana City	395/342/307/412 IPC	26.07.2019
8	Sh. Ajay Prashar, ASJ, Jind	SC/212/2016	Baljeet	M	Pokhri Kheri at present Sector 8, Jind	269/2016	City Jind	307/120B/201/34 IPC	08.05.2019
9	Sh. Ajay Prashar, ASJ, Jind	SC/77/2017	Amarjeet	M	Bishan Beri, Jhajjar	318/2016	Julana	302/387/120B/201/216/34 IPC & 25 Arms Act	02.09.2019
10	Sh. Ajay Prashar, ASJ, Jind	SC/212/2016	Sadhu	M	Manoharpur, Jind	269/2016	City Jind	307/120B/201/34 IPC	11.10.2019
11	Sh. Ajay Prashar, ASJ, Jind	SC/212/2019	Sadhu	M	Manoharpur, Jind	269/2016	City Jind	307/120B/201/34 IPC	02.12.2019
12	Sh. Ajay Prashar, ASJ, Jind	SC/226/2014	Balwan	M	Bharoudi now R/o New Basti, Narwana	38/2014	Narwana City	395/342/307/412 IPC	02.12.2019
13	Ms. Gurvinder Kaur, ASJ, Jind	SC/320/2017	Takdir	M	Village Lajwana Khurd, Tehsil Julana, District Jind	272/2017	Julana	307/323/34/201/506 IPC, 25 Arms Act & SC/ST Act	03.01.2020
14	Ms. Gurvinder Kaur, ASJ, Jind	SC/243/2018	Rajive @ Raju	M	Village Bighana now at Shiv Colony, Jind	136/2018	Women Jind	6 of POCSO Act	12.10.2020

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1	Sh. Anil Kumar, ASJ, Jind	NDPS/49/2015	Chinda	M	Jolia, District Sangru	191/2015	SADAR JIND	NDPS ACT	03.01.2017
2	Sh. Anil Kumar, ASJ, Jind	NDPS/26/2014	Pawan	M	Patel Nagar Narwana Jind	21/2014	NARWANA CITY	NDPS ACT	02.07.2017
3	Dr. Sanjeev Arya, ASJ, Jind	SC/300/2013	Nishant	M	Village Budshyam, P.S. Samalkha, District Panipat	233	Safidon	395/412/120-B IPC	17.11.2018
4	Dr. Sanjeev Arya, ASJ, Jind	NDPS/9/2017	Sumit	M	Village Karsola, Julana, Jind.	357	Julana	21 NDPS Act	04.12.2018

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1	Sh. Amrit Singh Chalia, ASJ, Jind	09/2016	Ram Naresh	M	Gonaha, Champaran, Bihar	172/2015	Alewa	N.D.P.S. Act	13.03.2018
2	Sh. Amrit Singh Chalia, ASJ, Jind	01/2016	Ram Naresh	M	Gonaha, Champaran, Bihar	938/2015	City Jind	N.D.P.S. Act	17.05.2018

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1	Sh. Rajesh Sharma-II, ASJ, Jind	SC/140/2014	Rinku	M	New Bazar Bhiwani	29/2014	JULANA	392 IPC	17.10.2016
2	Sh. Rajesh Sharma-II, ASJ, Jind	SC/212/2014	Rinku	M	New Bazar Bhiwani	33/2014	UCHANA	341, 342, 365, 395 IPC	30.01.2017
3	Sh. Rajesh Sharma-II, ASJ, Jind	SC/150/2016	Mithun	M	Vill. Sabdalpura, Distt. Malda (W.B.)	49/2016	Uchana	489B/489C IPC	16.01.2018
4	Sh. Rajesh Sharma-II, ASJ, Jind	SC/150/2016	Primal Mandal	M	Vill. Sabdalpura, Distt. Malda (W.B.)	49/2016	Uchana	489B/489C IPC	16.01.2018
5	Sh. Rajesh Sharma-II, ASJ, Jind	SC/286/2016	Amit @ Bihari	M	Vill. Khurd, Tehsil Safidon, Distt. Jind	420/2016	Safidon	323, 341, 367 IPC	02.07.2018

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1	Ms. Gurvinder Kaur, ASJ, Jind	SC/203/2017	Jagdeep	M	Mor Patti, Narwana	88/2016	City Narwana	307/34/120B IPC	19.07.2019
2	Ms. Gurvinder Kaur, ASJ, Jind	SC/304/2017	Amarjeet @ Rinku	M	Gurunanak Colony, Pehowa	461/2017	City Jind	302/34 IPC	02.11.2019
3	Ms. Gurvinder Kaur, ASJ, Jind	SC/212/2019	Amardeep	M	Mahabir Colony, Hisar	33/2014	Uchana	341/342/365/395 IPC	18.11.2019
4	Ms. Gurvinder Kaur, ASJ, Jind	SC/304/2017	Monu	M	Village Alewa, Tehsil & District Jind	18/2015	Alewa	307/506 IPC	21.12.2019
5	Ms. Gurvinder Kaur, ASJ, Jind	NDPS/5/2019	Murlidhar	M	Ward No.36, Terkutti Jagdalpur, Baster (Chattisgarh)	328/2018	Sadar Jind	NDPS Act	18.01.2020
6	Ms. Gurvinder Kaur, ASJ, Jind	SC/70/2017	Ramesh	M	Village Dhanouri, Tehsil Narwana	191/2016	Garhi	307 IPC	07.02.2020
7	Ms. Gurvinder Kaur, ASJ, Jind	SC/290/2017	Vivek	M	Balmiki Basti, Ramrai Gate, Jind	711/2017	City Jind	341/325/323 IPC	15.02.2020
8	Ms. Gurvinder Kaur, ASJ, Jind	SC/290/2017	Akash	M	Balmiki Basti, Ramrai Gate, Jind	711/2017	City Jind	341/325/323 IPC	15.02.2020

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1	Sh. Narender Pal, ACJM, Jind	CHA/626/2013	Shamsher	M	Kinana Jind	157/2012	SADAR JIND	2012	04.02.2014
2	Sh. Rajesh Gupta, ACJM, Jind	NACT/50/2014	Ramesh	M	Near Old Power House, Jind Now E-1 119-120 11Nt Floor Sector 16, Rohini			138 N.I. Act	31.08.2017
3	Sh. Khatri Saurabh, ACJM, Jind	NACT/102/2014	Ramesh	M	H.No.10497, Shyam Nagar, Near Bijli Board, Jind		Civil Line	138 N.I. Act	01.08.2018
4	Sh. Khatri Saurabh, ACJM, Jind	NACT/353/2016	Satbir	M	Barsola, Jind		Civil Line	138 N.I. Act	02.08.2018
5	Sh. Khatri Saurabh, ACJM, Jind	NACT/533/2016	Anita Padi	F	Lado Sarai, New Delhi		Civil Line	138 N.I. Act	07.08.2018
6	Sh. Khatri Saurabh, ACJM, Jind	NACT/437/2015	Virender	M	H.No.232, Tamaspora, Jhajjar		Civil Line	138 N.I. Act	09.08.2018
7	Sh. Khatri Saurabh, ACJM, Jind	NACT/702/2014	Pawan	M	Bibipur, Jind		Civil Line	138 N.I. Act	29-08-2018
8	Sh. Khatri Saurabh, ACJM, Jind	NACT/345/2016	Jagdeep	M		80-2/ 01.07.2016	Sadar Jind	138 N.I. Act	04.09.2018
9	Sh. Khatri Saurabh, ACJM, Jind	NACT/307/2016	Parmod	M		70-2/ 24.05.2017	Sadar Jind	138 N.I. Act	19.09.2018
10	Sh. Khatri Saurabh, ACJM, Jind	NACT/12/2017	Haji Talib Hussan	M		10-2/ 16.01.2017	Sadar Jind	138 N.I. Act	26.09.2018
11	Sh. Khatri Saurabh, ACJM, Jind	CHI/658/2018	Sunil	M		67/ 12.03.2016	Sadar Jind	363/366/212 IPC	27.09.2018
12	Sh. Khatri Saurabh, ACJM, Jind	CHI/116/2015	Rakesh & Sonu	M		368/2014	Sadar Jind	457, 511, 427 IPC	03.10.2018
13	Sh. Khatri Saurabh, ACJM, Jind	NACT/367/2017	Mahender Pal & Dinesh Gupta	M			Civil Line	138 N.I. Act	08.10.2018
14	Sh. Khatri Saurabh, ACJM, Jind	NACT/54/2017	Rajesh	M			Civil Line	138 N.I. Act	10.10.2018
15	Sh. Khatri Saurabh, ACJM, Jind	NACT/20/2016	Raj Kumar	M	House No.3666, Ward No.20, Urban Estate, Jind Proprietor of Pankaj Beej Bhandar, Anaj Mandi, Jind			138 N.I. Act	05.01.2019
16	Sh. Khatri Saurabh, ACJM, Jind	NACT/177/2015	Vijender	M	VPO Ramgarh, Tehsil & District Jind			138 N.I. Act	08.01.2019
17	Sh. Khatri Saurabh, ACJM, Jind	CHI/217/2015	Suresh	M	Village Nirjan, Jind	90/2015	Sadar Jind	380/457/511 IPC	10.01.2019
18	Sh. Khatri Saurabh, ACJM, Jind	CHI/582/2014	Sunil	M	Village Karsola, Jind	74/2014	Julana	323/325/34/341 IPC	16.01.2019
19	Ms. Arya Sharma, ACJM, Jind	NACT/885/2017	Duli Chand	M	Mal Godown Road, Patel Nagar, Ward No.6, near Balmiki Mandir, Jind			138 N.I. Act	09.07.2019
20	Ms. Arya Sharma, ACJM, Jind	NACT/594/2015	Dharamvir	M	Sunaro Wali Market, Jind			138 N.I. Act	11.07.2019

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21	Ms. Arya Sharma, ACJM, Jind	CHI/148/2015	Jagdish Parshad	M	Village Ujila, P.S. Jaisalmer, Rajasthan	24/2015	Sadar Jind	279/336/427 IPC	12.07.2019
22	Ms. Arya Sharma, ACJM, Jind	NACT/642/2017	Deepak	M	Sungerpur, Tehsil Tosham, District Bhiwani Prop. Haryana Sports Wear			138 N.I. Act	03.08.2019
23	Ms. Arya Sharma, ACJM, Jind	CHA/73/2015	Mukesh	M	Vishwakarma Colony, Jind	02/2015	Sadar Jind	25-54-59 Arms Act	06.08.2019
24	Ms. Arya Sharma, ACJM, Jind	CHI/693/2016	Krishan Kumar	M	Budha Baba Basti, Jind	239/2016	Julana	174A IPC	07.08.2019
25	Ms. Arya Sharma, ACJM, Jind	NACT/561/2015	Sher Singh	M	Village Durana, Tehsil & District Jind			138 N.I. Act	13.08.2019
26	Ms. Arya Sharma, ACJM, Jind	NACT/304/2018	Rajesh Kumar	M	Village Jamni, Tehsil Safidon, District Jind			138 N.I. Act	12.09.2019
27	Ms. Arya Sharma, ACJM, Jind	NACT/533/2016	Aurbindo	M	F-345, 2nd Floor, Lado Sarai, near Reliance Fresh, New Delhi-110030			138 N.I. Act	25.09.2019
28	Ms. Arya Sharma, ACJM, Jind	NACT/464/2016	Deepak	M	4192, Defence Colony, Jind, Tehsil & District Jind			138 N.I. Act	04.10.2019
29	Ms. Arya Sharma, ACJM, Jind	NACT/70/2017	Bharat Bhushan	M	Upper Building, Bank of India, Opp. ITI, Jawahar Lal Nagar, Kaithal Road, Jind, Tehsil and District Jind.			138 N.I. Act	20.11.2019
30	Ms. Arya Sharma, ACJM, Jind	CHI/726/2016	Manjeet Singh	M	Dhanana, Baruda, District Sonipat	111/2016	Julana	323/341/506/34 IPC	09.12.2019
31	Ms. Arya Sharma, ACJM, Jind	NACT/502/2016	Mohan	M	Ward No.7, Near Boys Govt. Sr. Sec. School, Julana			138 N.I. Act	16.12.2019
32	Ms. Arya Sharma, ACJM, Jind	NACT/76/2017	Harish	M	Mahipalo Ka Mohalla, Kutiya Road, Bhadra, District Hanumangarh (Rajasthan)			138 N.I. Act	16.12.2019
33	Ms. Arya Sharma, ACJM, Jind	NACT/244/2017	Sangeeta	F	90, Nada Sahib, Sector 31, Morni Point, Panchkula			138 N.I. Act	06.01.2020
34	Ms. Arya Sharma, ACJM, Jind	CHI/452/2018	Sandeep	M	Ward No.8, Julana, Jind	133/2018	Sadar Jind	279/337 IPC	24.02.2020
35	Ms. Arya Sharma, ACJM, Jind	NACT/453/2017	Manjeet	M	VPO Shahpur, Tehsil Alewa, District Jind			138 N.I. Act	27.02.2020

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1	Dr. Amit Kumar Garg, CJM, Jind	CHI/1192/2014	Bhagwati	F	Vill. Naitok Bundi Rajsthan	852/2014	CITY JIND	379 IPC	29.08.2016
2	Dr. Amit Kumar Garg, CJM, Jind	CHI/275/2016	Malkhan	M	23,Pac Adrash Colony Moradabad Up	467/2014	CITY JIND	279 IPC	08.09.2016
3	Dr. Amit Kumar Garg, CJM, Jind	CHI/39836/2013	Gurtej	M	Manjeet Nagar Near Dhuri Line Ludhiana Punjab	06/2013	CITY JIND		23.09.2016
4	Dr. Amit Kumar Garg, CJM, Jind	CHI/39828/2013	Sonu	M					26.09.2016
5	Dr. Amit Kumar Garg, CJM, Jind	CHI/294/2016	Shahun Khan	M	Vill. Ghasoli Ps Shangarh Alwar Rajsthan	497/2011	CITY JIND	279, 337, 338 IPC	20.10.2016
6	Dr. Amit Kumar Garg, CJM, Jind	NACT/240/2016	Sonu	M	Village Ashrafgarh Tehsil And Distt Jind			138 N.I. Act	30.08.2017
7	Dr. Amit Kumar Garg, CJM, Jind	NACT/366/2016	Motipur Rahman Sagar	M	Shop No 84 Best Poultry Market Murga Mandi Gajipur Delhi			138 N.I. Act	03.10.2017
8	Dr. Amit Kumar Garg, CJM, Jind	CHI/135/2015	Rajender	M	Harra Distt Bijnor Ps Dhampur Uttar Pardesh	50/2015	JIND CITY	429 IPC AND A.CACT	09.10.2017
9	Dr. Amit Kumar Garg, CJM, Jind	NACT/776/2014	Abhishek	M	Ro House No. 55629 Ajmer Basti, Bhiwani Road, Jind			138 N.I. Act	24.10.2017
10	Ms. Arya Sharma, CJM, Jind	CHI/455/2015	Sunil	M	Dadheri Distt Hisar	20/2012	JIND CITY	379 IPC	08.11.2017
11	Ms. Arya Sharma, CJM, Jind	NACT/484/2015	Ram Kishan	M	Village Majra Pyau Distt Hisar Now At Vidyut Nagar Quarter No.236 Posted As Store Keeper Distt Hisar			138 N.I. Act	09.11.2017
12	Ms. Arya Sharma, CJM, Jind	NACT/209/2015	Suresh	M	Shivpuri Colony, Narwana Road, Jind			138 N.I. Act	10.11.2017
13	Ms. Arya Sharma, CJM, Jind	Chi/1050/2014	Ali Ahmad	M	Soram, P.S. Saharanpur	706/2014	City Jind	279/336 IPC	09.01.2018
14	Ms. Arya Sharma, CJM, Jind	Nact/429/2015	Satbir	M	Bass, Distt. Hisar			138, 142 N.I. Act	03.02.2018
15	Ms. Arya Sharma, CJM, Jind	Coma/135/2015	Vaibhav	M	Csr Complex, Jind			Food Act	23.02.2018
16	Ms. Arya Sharma, CJM, Jind	Nact/477/2014	Sunil	M	Ram Kali, Distt. Jind			138, 142 N.I. Act	01.06.2018
17	Ms. Arya Sharma, CJM, Jind	Cha/251/2016	Shanti Singh	M	VPO Mudlana, Punjab	129/2016	RPF Jind	137 Railways Act	06.06.2018
18	Ms. Arya Sharma, CJM, Jind	Chi/940/2015	Satyawan	M	VPO Nirjan, Distt. Jind	864/2015	City Jind	174-A IPC	08.06.2018
19	Ms. Arya Sharma, CJM, Jind	Chi/490/2015	Vinay	M	VPO Kharak Ramji, Jind	672/2014	City Jind	379 IPC	12.06.2018
20	Ms. Arya Sharma, CJM, Jind	Chi/413/2018	Satta	M	VPO Dumarkha, Jind	68/2016	City Jind	363, 366 IPC	13.06.2018

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21	Ms. Arya Sharma, CJM, Jind	CHI/659/2018	Sandeep	M	Nuran Khera now Bhiwani Bus Stand	872/2014	City Jind	406/420 IPC	14.09.2018
22	Ms. Arya Sharma, CJM, Jind	NACT/1086/2016	Subhakaran	M	Village Sadasar Sardar Sahar, Churu, Rajasthan			138/142 N.I. Act	18.09.2018
23	Ms. Arya Sharma, CJM, Jind	CHI/946/2014	Rajesh	M	Mahesh Nagar, Jind	603/2014	City Jind	323/341/506 IPC	29.09.2018
24	Ms. Arya Sharma, CJM, Jind	COMA/2014/2016	M/s Jai Bhatta	M	Village Jeetgarh, District Jind			Payment of Wages Act	01.10.2018
25	Ms. Arya Sharma, CJM, Jind	COMA/212/2016	M/s Jai Bhatta	M	Village Jeetgarh, District Jind			Minimum Wages Act	01.10.2018
26	Ms. Arya Sharma, CJM, Jind	COMA/213/2016	M/s Jai Bhatta	M	Village Jeetgarh, District Jind			Minimum Wages Act	01.10.2018
27	Ms. Arya Sharma, CJM, Jind	CHI/788/2015	Satyawan	M	Village Nirjan, District Jind	689/2015	Jind City	457, 380, 411 IPC	12.10.2018
28	Ms. Arya Sharma, CJM, Jind	CHI/663/2018	Raj Kumar Goyal	M	H.No.3666, D Block, U/E, Jind	829/2015	Jind City	420, 406, 506 IPC	16.10.2018
29	Ms. Arya Sharma, CJM, Jind	CHA/555/2014	Ajay	M	Village Radhana, District Jind	645/2014	Jind City	42-A Prisoners Act	25.10.2018
30	Ms. Arya Sharma, CJM, Jind	CHI/988/2014	Inderjeet	M	Guluwal, Hosiyarpur (Punjab)	624/2014	Jind City	279/337 IPC	05.11.2018
31	Ms. Arya Sharma, CJM, Jind	CHI/779/2016	Vikas, Jagdish	M	Mallar, Jind	951/2016	Jind City	61-1-14 Ex. Act	26.11.2018
32	Ms. Arya Sharma, CJM, Jind	CHI/1000/2018	Vijay	M	Bishanpura, Jind	745/2017	Jind City	323 IPC	14.12.2018
33	Ms. Arya Sharma, CJM, Jind	CHI/232/2015	Vikas	M	Shanti Nagar, Kurukshetra	336/2015	Jind City	61/1/14 Ex. Act	14.12.2018
34	Ms. Arya Sharma, CJM, Jind	NACT/420/2015	Ajeet	M	C-2-241, Janakpuri, Delhi			138/142	18.12.2018
35	Ms. Arya Sharma, CJM, Jind	CHA/352/2018	Dalip	M	Village Newla, H.No.C-95, Faridabad	194/2017	RPF Jind	147 Railways Act	05.02.2019
36	Ms. Arya Sharma, CJM, Jind	NACT/20/2015	Surya Vats	M	Village Bass, Hansi			138/142	21.02.2019
37	Ms. Arya Sharma, CJM, Jind	NACT/264/2017	Mahinder	M	Village Norta, Tehsil Indri			138/142	28.02.2019
38	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/146/2016	Ravi	M	Rajpur, behind Moti Lahor Gali, Ward No.18, House No.1222, Barwala				03.06.2019
39	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/800/2016	Ajit	M	H.No.C-2-241, Janakpuri, New Delhi now Supdt., Food & Supply Dept., Gharonda, Karnal				06.06.2019
40	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/288/2015	Pardeep	M	H.No.1547, Village Data, Tehsil Hansi, District Hisar				14.06.2019

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41	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/615/2014	Raj Kumar	M	House No.101, Village Behbalpur, block-219, Jind				15.06.2019
42	Sh. Arvind Kumar Bansal, CJM, Jind	CHA/204/2019	Didar Singh	M	Near Hind Cinema, Kaithal	1002/2017	City Jind	25 Arms Act	24.07.2019
43	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/271/2018	Satyam Aggarwal	M	Prop. J.S.K. Medical Agencies, Rekabaganj, Faizabad (Uttar Pardesh)			138 N.I. Act	17.08.2019
44	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/460/2015	Baljeet	M	Village Pandu Pindara, Tehsil & District Jind			138 N.I. Act	22.10.2019
45	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/21/2017	Ramesh Kumar	M	Proprietor M/s Redhu Layer Farm, Village Haat, Tehsil Safidon, District Jind			138 N.I. Act	24.10.2019
46	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/124/2015	Murari	M	Village Barar Khera, Tehsil & District Jind			138 N.I. Act	20.12.2019
47	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/977/2017	Satish	M	Village Dhob, District Rohtak	172/2017	Civil Line Jind	174A IPC	04.01.2020
48	Sh. Arvind Kumar Bansal, CJM, Jind	CHA494/2015	Rajan @ Rahul	M	Mahavir Colony, Hisar	529/2015	City Jind	25/54/59 Arms Act	04.01.2020
49	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/917/2015	Rohtash	M	Village Siwaha, District Jind	764/2015	City Jind	174A IPC	17.01.2020
50	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/361/2015	Ashu Kumar	M	Village Ahirka, District Jind			138 N.I. Act	21.01.2020
51	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/88/2018	Satish	M	Village Gog, Rohtak	960/2016	City Jind	406/420/506 IPC	05.02.2020
52	Sh. Arvind Kumar Bansal, CJM, Jind	CHA/84/2015	Monu	M	Subhash Nagar, Jind	18/2015	City Jind	25/54/59 Arms Act	05.02.2020
53	Sh. Arvind Kumar Bansal, CJM, Jind	CHI/45/2015	Sushil	M	Kheri Masania	973/2014	City Jind	498A/406/323/506 IPC	07.02.2020
54	Sh. Arvind Kumar Bansal, CJM, Jind	NACT/464/2015	Rajeev	M	Village Pokhar, Tehsil Ghansali, District Tehri, Garhwal (Uttarakhand)			138 N.I. Act	28.02.2020

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
1	Ms. Isha Khatri, JMIC, Jind	NACT/583/2015	Pardeep Sachdeva	M	Indrapuram			138 N.I. Act	27.07.2016
2	Ms. Isha Khatri, JMIC, Jind	JJB/3994/2014	Ajay	M		5/2014	GRP JIND	3 RAILWAY PROPRTY ACT	21.11.2016
3	Ms. Isha Khatri, JMIC, Jind	NACT/502/2015	Rajbir Singh Chauhan	M	House No 584/9 Panchkula			138 N.I. Act	17.12.2016
4	Ms. Isha Khatri, JMIC, Jind	NACT/503/2015	Rajbir Singh Chauhan	M	House No 584/9 Panchkula			138 N.I. Act	17.12.2016
5	Ms. Isha Khatri, JMIC, Jind	NACT/504/2015	Rajbir Singh Chauhan	M	House No 584/9 Panchkula			138 N.I. Act	19.12.2016
6	Ms. Guneet Arora, JMIC, Jind	Chi/40210/2013	Ramavtar	M	Vill. Puranpura, P.S. Sadar Bhiwani	80/2013	City Jind	304-A IPC	16.08.2017
7	Ms. Guneet Arora, JMIC, Jind	Nact/441/2015	Ajeet Kaur	F	W/O Ajeet Singh, R/O C-2, 241, Janakpuri, Delhi		City Jind	138 N.I. Act	03.07.2018
8	Ms. Guneet Arora, JMIC, Jind	Nact/417/2015	Ajit Singh	M	# 1902, VPO Siwaha, Distt. Panipat		City Jind	138 N.I. Act	20.07.2018
9	Ms. Guneet Arora, JMIC, Jind	CHI/600/2018	Mukesh	M	Village Amarheri, P.S. Sadar Jind	102/2017	Women Police Station	376(2) IPC	18.05.2019
10	Ms. Guneet Arora, JMIC, Jind	JJB/22/2015	Dinesh	M	Village Kalayat, Tehsil & District Kaithal	293/2014	City Narwana	302 IPC	28.05.2019
11	Ms. Guneet Arora, JMIC, Jind	JJB/107/2014	Amit	M	Village Shamlo Kalan, Tehsil & District Jind	707/2014	City Jind	302 IPC	26.09.2019

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1	Sh. Dharampal, JMIC, Jind	CHI/582/2013	Asha Devi	F	Vikas Nagar Utrakhand	675/2000	CITY JIND	2000	04.02.2014
2	Ms. Pawandeep Kaur, JMIC, Jind	CHI/174/2014	Rahul @ Golu	M	Shivala Mandir Rohtak	97/2014	JULANA	CHI	03.09.2016
3	Ms. Pawandeep Kaur, JMIC, Jind	NACT/194/2014	Amit Dua	M	H. No. 6 Scheme No. 19 Jind			138 N.I. Act	05.12.2016
4	Ms. Pawandeep Kaur, JMIC, Jind	CHI/39965/2013	Sandeep	M	Alakhpura Jind				05.12.2016
5	Ms. Pawandeep Kaur, JMIC, Jind	CHI/39747/2013	Sunita	F	Vill. Kalwa Jind		PILLU KHERA		05.12.2016
6	Ms. Pawandeep Kaur, JMIC, Jind	CHI/39733/2013	Ravi	M	Anath Ashram Shri Nagar Colony Rohtak				05.12.2016
7	Ms. Pawandeep Kaur, JMIC, Jind	CHI/40183/2013	Sheru	M	Nimnabad				05.12.2016
8	Ms. Pawandeep Kaur, JMIC, Jind	NACT/493/2014	Sunil	M	Shitlapuri Colony Behind Mata Mandir Narwana Road Jind			138 N.I. Act	07.12.2016
9	Ms. Pawandeep Kaur, JMIC, Jind	CHI/39701/2013	Saurabh	M	Gulabpura Bhlwara Rajsthan				06.01.2017
10	Ms. Pawandeep Kaur, JMIC, Jind	CHI/39701/2013	Mahabir	M	Gulabpura Bhlwara Rajsthan				06.01.2017
11	Ms. Pawandeep Kaur, JMIC, Jind	NACT/581/2013	Ram Niwas	M	Dhanda Kheri Jind			138 N.I. Act	31.01.2017
12	Ms. Pawandeep Kaur, JMIC, Jind	NACT/172/2016	Satbir	M	Village Kagsar Tehsil Narnaund Distt Hisar			138 N.I. Act	04.08.2017
13	Ms. Pawandeep Kaur, JMIC, Jind	NACT/842/2013	Virender	M	H. No. 232 Vill - Tamas Pura Teh -Jhajjar, Jhajjar			138 N.I. Act	04.08.2017
14	Ms. Pawandeep Kaur, JMIC, Jind	NACT/179/2014	Abhishek	M	Subhash Nagar, Chori Gali, Rohtak Road, Jind			138 N.I. Act	08.08.2017
15	Ms. Pawandeep Kaur, JMIC, Jind	NACT/616/2016	Satish @ Lal	M	Sheela By Pass Rohtak			138 N.I. Act	11.09.2017
16	Ms. Pawandeep Kaur, JMIC, Jind	NACT/534/2014	Suman	F	House No. 613 Ward No. 23, Vijay Nagar, Jind			138 N.I. Act	17.09.2017
17	Ms. Pawandeep Kaur, JMIC, Jind	NACT/22/2017	Wazir	M	Khem Nagar, Bhiwani Road Jind			138 N.I. Act	20.09.2017
18	Ms. Pawandeep Kaur, JMIC, Jind	NACT/553/2015	Daljit	M	House No 1617 Gali No 4 Ishwar Nagar E.T.Road Taran Taran Road Amritsar Punjab-143001			138 N.I. Act	20.09.2017
19	Ms. Pawandeep Kaur, JMIC, Jind	NACT/145/2015	Abhishek Jain	M	Subhash Nagar Near Kamal High School Bhiwani Road Jind			138 N.I. Act	13.10.2017
20	Ms. Pawandeep Kaur, JMIC, Jind	NACT/160/2015	Virender Jangra	M	H. No. 1021, Housing Board Colony, Jind			138 N.I. Act	23.10.2017

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21	Ms. Pawandeep Kaur, JMIC, Jind	NACT/21/2014	Ramesh Pruthi	M	Near Old Power House Jind Sector 16 Rohini			138 N.I. Act	16.11.2017
22	Ms. Pawandeep Kaur, JMIC, Jind	NACT/671/2013	Satish	M	Vill Raheer Teh. Rajound Kaithal			138 N.I. Act	07.12.2017
23	Ms. Pawandeep Kaur, JMIC, Jind	NACT/341/16	Sukhbir	M	Vill. Chiriya The. Charkhi Dadri			138 N.I. Act	08.01.2018
24	Ms. Pawandeep Kaur, JMIC, Jind	NACT/344/16	Surender	M	VPO Harodi, Bhiwani			138 N.I. Act	08.01.2018
25	Ms. Pawandeep Kaur, JMIC, Jind	NACT/566/15	Rajender	M	H. No.76411 Gandhi Nagar Kaithal			138 N.I. Act	08.01.2018
26	Ms. Pawandeep Kaur, JMIC, Jind	NACT/507/15	Rajender	M	H No.1105, Nilo Kheri, Distt. Karnal			138 N.I. Act	08.01.2018
27	Ms. Pawandeep Kaur, JMIC, Jind	NACT/610/14	Sonu @ Sumit	M	H No.2229, Defence Colony, Jind Now R/O New Krishna Colony Rohtak Road Bye Pass, Near Railway Fatak Meat Shop, Jind			138 N.I. Act	22.01.2018
28	Ms. Pawandeep Kaur, JMIC, Jind	CHI/955/13	Karambir	M					22.01.2018
29	Ms. Pawandeep Kaur, JMIC, Jind	NACT/160/15	Virender	M	H No.1021, Housing Board Colony, Jind			138 N.I. Act	01.02.2018
30	Ms. Pawandeep Kaur, JMIC, Jind	NACT/121/14	Abhishek	M				138 N.I. Act	09.02.2018
31	Ms. Pawandeep Kaur, JMIC, Jind	NACT/31/15	Sukh Ram	M	Proprietor Premi tyre Service Near Karsola Road Jind			138 N.I. Act	05.02.2018
32	Ms. Pawandeep Kaur, JMIC, Jind	COMI/130/16	Narain	M	Village Dalamwala, District Jind				02.02.2018
33	Ms. Pawandeep Kaur, JMIC, Jind	COMA/175/15	Rajbir	M					19.02.2018
34	Ms. Pawandeep Kaur, JMIC, Jind	NACT/215/16	Ashok	M	Village Shadipur, District Jind			138 N.I. Act	02.04.2018
35	Ms. Pawandeep Kaur, JMIC, Jind	NACT/293/16	Subhash	M				138 N.I. Act	09.04.2018
36	Ms. Pawandeep Kaur, JMIC, Jind	NACT/245/17	Krishan	M	H No.114 Vikas Nagar Panipat			138 N.I. Act	09.04.2018
37	Ms. Pawandeep Kaur, JMIC, Jind	NACT/439/16		M				138 N.I. Act	07.05.2018
38	Ms. Pawandeep Kaur, JMIC, Jind	NACT/232/16	Kailash	M	Near Railway Station 3Rd House Guard Colony Railway Station Jind			138 N.I. Act	17.05.2018
39	Ms. Pawandeep Kaur, JMIC, Jind	NACT/287/16	Manisha	F	Poultry Area, Ward No.7, Near Govt. Primary School, Nilokheri			138 N.I. Act	18.05.2018
40	Ms. Pawandeep Kaur, JMIC, Jind	CHI/113/14	Sarnail	M	Vill. Chaba, Chati Bhind Distt. Amritsar				07.05.2018

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41	Ms. Pawandeep Kaur, JMIC, Jind	CHI/504/14	Ramji Lal	M	P.S.Gaji, Distt. Gaji Rajsthan				02.07.2018
42	Ms. Pawandeep Kaur, JMIC, Jind	CHI/237/14	Rohtash	M	Vill. Badhana, Distt. Dadri				13.07.2018
43	Ms. Pawandeep Kaur, JMIC, Jind	NACT/154/16	Ganesh	M	Frate Ap Rahu Tal Daund Tela Wadi Near Kengre Wasti Distt Pune-412207			138 N.I. Act	08.08.2018
44	Ms. Pawandeep Kaur, JMIC, Jind	CHI/678/14	Ankit	M	Vill. Khapar, Jind				28.08.2018
45	Ms. Pawandeep Kaur, JMIC, Jind	NACT/430/16	Nisha Dabla	F	2182, Sec. 15, Panchkula			138 N.I. Act	30.08.2018
46	Ms. Pawandeep Kaur, JMIC, Jind	NACT/440/17	Vikram	M	Barot Sub Tehsil Ladwa Distt. Kurukshetra			138 N.I. Act	30.08.2018
47	Ms. Pawandeep Kaur, JMIC, Jind	NACT/504/2017	Mahender Pal & Dinesh Gupta	M	H. Board Flat, Sec.49, Chandigarh			138 N.I. Act	13.12.2018
48	Ms. Pawandeep Kaur, JMIC, Jind	NACT/505/2017	Mahender, Dinesh, Rajiv, Dinesh Gandhi	M	H. Board Flat, Sec.49, Chandigarh			138 N.I. Act	13.12.2018
49	Ms. Pawandeep Kaur, JMIC, Jind	NACT/276/2017	Mahender, Dinesh, Rajiv, Dinesh Gandhi	M	Indri, Karnal			138 N.I. Act	19.01.2019
50	Ms. Pawandeep Kaur, JMIC, Jind	NACT/273/2017	Mahender, Dinesh, Rajiv, Dinesh Gandhi	M	Indri, Karnal			138 N.I. Act	22.01.2019
51	Ms. Pawandeep Kaur, JMIC, Jind	NACT/88/2017	Jagdish	M	Naguran, Jind			138 N.I. Act	20.02.2019
52	Ms. Pawandeep Kaur, JMIC, Jind	NACT/86/2016	Pardeep	M	H.No.485, Rajender Nagar, Railway Road, Chakki ke Samne Wali Gali, Patiala Chowk, Jind			138 N.I. Act	08.03.2019
53	Sh. Sukhdev Singh, JMIC, Jind	NACT/501/2014	Abhishek	M	Village Bhaklana			138 N.I. Act	05.04.2019
54	Sh. Sukhdev Singh, JMIC, Jind	NACT/589/2017	Dharambir	M	H.No.26, Near Old Police Station, New Delhi			138 N.I. Act	24.04.2019
55	Sh. Sukhdev Singh, JMIC, Jind	NACT/44/2017	Baljeet	M	Ajmer Basti, Bhiwani Road, Near Railway Phatak, Jind			138 N.I. Act	25.04.2019
56	Sh. Sukhdev Singh, JMIC, Jind	NACT/641/2017	Vishnu	M	BK-173, Room 16, Shadhubela School, Mahesh Society Road, Ulhas Nagar, Pin-421001 (MH.)			138 N.I. Act	11.06.2019
57	Sh. Sukhdev Singh, JMIC, Jind	NACT/579/2015	Sandeep	M	H.No.4670, Sec.11, U.E., Jind			138 N.I. Act	02.07.2019
58	Sh. Sukhdev Singh, JMIC, Jind	NACT/321/2016	Mukesh Attri	M	Asandh Road, Panipat			138 N.I. Act	03.07.2019
59	Sh. Sukhdev Singh, JMIC, Jind	NACT/369/2016	Kaviraj	M	Village Paju Kalan, Tehsil Safidon, District Jind			138 N.I. Act	25.07.2019
60	Sh. Sukhdev Singh, JMIC, Jind	NACT/399/2017	Naveen	M	Village Rakhi Khas, Tehsil Narnaund, District Hisar			138 N.I. Act	29.07.2019

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61	Sh. Sukhdev Singh, JMIC, Jind	NACT/584/2016	Sushila	F	Badal Petrol Pump, Bhiwani Road, Village Ghimana			138 N.I. Act	06.08.2019
62	Sh. Sukhdev Singh, JMIC, Jind	CHI/248/2017	Sandeep	M	Behind Chhokar Petrol Pump, Samalkha			323/498A IPC	24.09.2019
63	Sh. Sukhdev Singh, JMIC, Jind	NACT/583/2016	Sushila	F	Badal Petrol Pump, Bhiwani Road, Village Ghimana			138 N.I. Act	25.09.2019
64	Sh. Sukhdev Singh, JMIC, Jind	CHI/522/2016	Mumtaj	F	Village Khurana, Tehsil Matloda, District Panipat	40/2016	Women Jind	498A/323 IPC	25.09.2019

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1	Sh. Abhimanyu Rajput, JMIC, Jind	NACT/40/2016	Shamsher	M	Village Lijwana Kalan Tehsil Julana Distt Jind			138 N.I. Act	24.10.2017
2	Sh. Abhimanyu Rajput, JMIC, Jind	NACT/538/2016	Vijay Kumar	M	Saragthal Teh.Gohana Distt.Sonepat			138 N.I. Act	22.11.2017
3	Ms. Sarita Solanki, JMIC, Jind	CHA/98/2017	Sanjay	M	Shadipur, Jind	45/2017	Julana	25 Arms Act	07.05.2018
4	Ms. Sarita Solanki, JMIC, Jind	NACT/493/2016	Uma Devi	F	Urban Estate, Jind			138 N.I. Act	18.05.2018
5	Ms. Sarita Solanki, JMIC, Jind	NACT/151/2017	Rakesh	M	Taloda, Jind			138 N.I. Act	11.06.2018
6	Ms. Sarita Solanki, JMIC, Jind	CHI/686/2016	Rajesh	M	Samdo, Jind	171/2016	Alewa	147/149/323/341/ 506/34 IPC	03.07.2018
7	Ms. Sarita Solanki, JMIC, Jind	NACT/2/2017	Sombir	M	Rajpura Bhain, Jind			138 N.I. Act	05.07.2018
8	Ms. Sarita Solanki, JMIC, Jind	NACT/452/2016	Kuldeep	M	Gatauli, Jind			138 N.I. Act	07.07.2018
9	Ms. Sarita Solanki, JMIC, Jind	CHI/823/2017	Seen @ Ali	M	Budha Baba Basti, Jind	126/2017	Julana	380/457 IPC	13.07.2018
10	Ms. Sarita Solanki, JMIC, Jind	CHI/822/2017	Seen @ Ali	M	Budha Baba Basti, Jind	175/2017	Julana	380/457 IPC	13.07.2018
11	Ms. Sarita Solanki, JMIC, Jind	NACT/57/2017	Gurmail	M	978/5, Rajinder Nagar, Jind			138 N.I. Act	03.08.2018
12	Ms. Sarita Solanki, JMIC, Jind	CHA/360/2014	Ashain	M	Gulshan Nagar, Kairana (U.P.)	159/2014	Sadar Jind	4, 8 C.S. Act	07.08.2018
13	Ms. Sarita Solanki, JMIC, Jind	NACT/81/2016	Sivender	M	Naguran, Jind			138 N.I. Act	08.08.2018
14	Ms. Sarita Solanki, JMIC, Jind	NACT/83/2017	Sant Ram	M	H.No.3327, Housing Board, Chandigarh			138 N.I. Act	09.08.2018
15	Ms. Sarita Solanki, JMIC, Jind	NACT/589/2016	Abhishek	M	Anand Nagar Boh Road Ambala Cantt.			138 N.I. Act	01.09.2018
16	Ms. Sarita Solanki, JMIC, Jind	NACT/588/2016	Abhishek	M	Anand Nagar Boh Road Ambala Cantt.			138 N.I. Act	01.09.2018
17	Ms. Sarita Solanki, JMIC, Jind	NACT/320/2016	Amit Singh	M	Village Kamila Tehsil Ghrona District Karnal			138 N.I. Act	06.09.2018
18	Ms. Sarita Solanki, JMIC, Jind	NACT/138/2017	Amira Pure	M	M/s Amira Puri Foods Pvt. Ltd. R/o B-I/E-28 Mohan Coopreative Industrial Estate New Delhi			138 N.I. Act	11.09.2018
19	Ms. Sarita Solanki, JMIC, Jind	NACT/362/2017	Amira Pure	M	M/s Amira Puri Foods Pvt. Ltd. R/o B-I/E-28 Mohan Coopreative Industrial Estate New Delhi			138 N.I. Act	11.09.2018
20	Ms. Sarita Solanki, JMIC, Jind	NACT/389/2015	Balwan	M	Village Hansewala Tehsil Tohana District Fatehabad			138 N.I. Act	15.09.2018

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21	Ms. Sarita Solanki, JMIC, Jind	NACT/112/2018	Mohinder Pal Jindal	M	Village Norta, Tehsil Indri, District Karnal			138 N.I. Act	09.10.2018
22	Ms. Sarita Solanki, JMIC, Jind	NACT/459/2017	Jasbir Singh	M	Village Kurlan, District Karnal			138 N.I. Act	12.10.2018
23	Ms. Sarita Solanki, JMIC, Jind	NACT/366/2017	Amit Singh	M	H.No.286/13, Saini Mohalla, Behind Manju Hotel, Jind			138 N.I. Act	12.10.2018
24	Ms. Sarita Solanki, JMIC, Jind	NACT/593/2016	Amit Kumar @ Sonu	M	Village Sulchani, Tehsil Narnaund, District Hisar			138 N.I. Act	20.10.2018
25	Ms. Sarita Solanki, JMIC, Jind	NACT/196/2016	Attar Pal	M	Loco Colony, Jind			138 N.I. Act	29.10.2018
26	Ms. Sarita Solanki, JMIC, Jind	NACT/147/2017	Rajesh Arora & Aparna Puri	1 M & 1 F	Garhi Harsaru, Gurugram			138 N.I. Act	02.11.2018
27	Ms. Sarita Solanki, JMIC, Jind	NACT/148/2017	Rajesh Arora & Aparna Puri	1 M & 1 F	Garhi Harsaru, Gurugram			138 N.I. Act	02.11.2018
28	Ms. Sarita Solanki, JMIC, Jind	NACT/148/2017	Rajesh Arora & Aparna Puri	1 M & 1 F	Garhi Harsaru, Gurugram			138 N.I. Act	02.11.2018
29	Ms. Sarita Solanki, JMIC, Jind	NACT/416/2016	Anil	M	Abraham Mandi Chowk, Karnal			138 N.I. Act	06.11.2018
30	Ms. Sarita Solanki, JMIC, Jind	NACT/197/2017	Rajesh Arora & Aparna Puri	1 M & 1 F	Garhi Harsaru, Gurugram			138 N.I. Act	16.11.2018
31	Ms. Sarita Solanki, JMIC, Jind	NACT/854/2017	Dinesh Gupta, Mahender Pal	M	Village Norta, District Karnal			138 N.I. Act	26.11.2018
32	Ms. Sarita Solanki, JMIC, Jind	NACT/557/2017	Dinesh Gupta, Mahender Pal	M	Village Norta, District Karnal			138 N.I. Act	26.11.2018
33	Ms. Sarita Solanki, JMIC, Jind	NACT/499/2015	Chandan Poddar	M	Warish Nagar, Samastipur, Bihar			138 N.I. Act	01.12.2018
34	Ms. Sarita Solanki, JMIC, Jind	NACT/110/2016	Ramesh	M	Devigarh Road, Om Shanti Nagar, Kaithal			138 N.I. Act	01.12.2018
35	Ms. Sarita Solanki, JMIC, Jind	NACT/502/2017	Dinesh Gupta, Mahender Pal	M	Indri, Karnal			138 N.I. Act	10.12.2018
36	Ms. Sarita Solanki, JMIC, Jind	NACT/74/2016	Ravinder	M	Village Dera, New Delhi-110074			138 N.I. Act	29.03.2019
37	Ms. Sarita Solanki, JMIC, Jind	CHI/146/2017	Amandeep	M	Ward No.2, Julana	335/2016	Julana	406, 498 IPC	10.05.2019
38	Ms. Sarita Solanki, JMIC, Jind	NACT/478/2017	Suresh	M	Mohala, Tehsil Hansi, District Hisar			138 N.I. Act	15.05.2019
39	Ms. Sarita Solanki, JMIC, Jind	CHA/157/2015	Ramraji	M	Alewa, Jind	37/2015	Alewa	Excise Act	01.07.2019
40	Ms. Sarita Solanki, JMIC, Jind	CHI/34/2015	Naresh Kumar	M	Shapuria, Sirsa	488/2012	City Jind	379/411/420 IPC	16.07.2019

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41	Ms. Sarita Solanki, JMIC, Jind	CHI/34/2015	Vikram	M	Pilimandori, Fatehbad	488/2012	City Jind	379/411/420 IPC	16.07.2019
42	Ms. Sarita Solanki, JMIC, Jind	NACT/59/2017	Surya Vats	M	Bass Ajam Sahapur, Hansi, Hisar			138 N.I. Act	23.07.2019
43	Ms. Sarita Solanki, JMIC, Jind	NACT/205/2017	Parveen	M	Rakhi, Hansi, Hisar			138 N.I. Act	17.08.2019
44	Ms. Sarita Solanki, JMIC, Jind	NACT/284/2017	Kapil Soni	M	Sector 14, Gurgram			138 N.I. Act	22.08.2019
45	Ms. Sarita Solanki, JMIC, Jind	CHI/1034/2017	Sunil	M	Village Muana, Tehsil Safidon, District Jind	184/2014	Sadar Jind	379 IPC	30.09.2019
46	Ms. Sarita Solanki, JMIC, Jind	CRM/6/2018	Har Bhagwan	M	Sector 27, Panchkula			138 N.I. Act	30.09.2019
47	Ms. Sarita Solanki, JMIC, Jind	NACT/238/2015	Mehtab	M	Intal Kalan, District Jind			138 N.I. Act	03.10.2019
48	Ms. Sarita Solanki, JMIC, Jind	NACT/299/2018	Mohjeet	M	Village Nandgarh, District Jind			138 N.I. Act	10.10.2019
49	Ms. Sarita Solanki, JMIC, Jind	CHA/615/2016	Satpal	M	Naguran, Tehsil Alewa, District Jind	177/2016	Alewa	61-1-14 Excise Act	10.10.2019
50	Ms. Sarita Solanki, JMIC, Jind	NACT/257/2017	Navneet Gutch	M	211, Shastri Nagar, Apar., VIP Road, Jirakpur (Punjab)			138 N.I. Act	15.10.2019
51	Ms. Sarita Solanki, JMIC, Jind	CHI/424/2017	Subash & Vikky @ Shalu	2 M	Ward No.12, Julana	111/2017	Julana	380/457 IPC	30.10.2019
52	Ms. Sarita Solanki, JMIC, Jind	NACT/248/2014	Rishab Pahwa	M	Ward No.2, Chander Lok Colony, Jind			138 N.I. Act	13.11.2019
53	Ms. Sarita Solanki, JMIC, Jind	NACT/491/2017	Vishnu Sojhromal Chugh	M	Ulhas Nagar, Maharashtra			138 N.I. Act	16.11.2019
54	Ms. Sarita Solanki, JMIC, Jind	CHA/475/2017	Shishi Pal @ Pali	M	Ward No.5, Julana	939/2017	City Jind	25-54-59 Arms Act	26.11.2019
55	Ms. Sarita Solanki, JMIC, Jind	NACT/580/2016	Rakesh Kumar	M	Jhanj Kalan, Jind			138 N.I. Act	28.11.2019
56	Ms. Sarita Solanki, JMIC, Jind	NACT/563/2018	Narender Singh	M	Rajthal, Narnaund, Hisar			138 N.I. Act	03.03.2020
57	Ms. Sarita Solanki, JMIC, Jind	NACT/719/2018	Suresh	M	Jhamola, Jind			138 N.I. Act	04.03.2020
58	Ms. Sarita Solanki, JMIC, Jind	NACT/688/2016	Iqbal	M	5B/21, Lodha Road, Meera Road, Thane, Mumbai			138 N.I. Act	13.03.2020
59	Ms. Sarita Solanki, JMIC, Jind	NACT/694/2017	Dilawar	M	Roopgarh, Jind			138 N.I. Act	16.03.2020

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
1	Ms. Shivani Rana, JMIC, Jind	NACT/465/2015	Lakshay Tele Services		VPO Paju Khurd Tehsil Safidon District Jind.			138 N.I. Act	26.05.2017
2	Ms. Shivani Rana, JMIC, Jind	CHI/249/2016	Sandeep	M	Village Garhi Sisana Kharkhoda, Sonipat	218/2015	JULANA	34, 406, 506, 420 IPC	29.07.2017
3	Ms. Shivani Rana, JMIC, Jind	NACT/132/2016	Raje Ram	M	Village Bibipur Distt Jind			138 N.I. Act	01.08.2017
4	Ms. Shivani Rana, JMIC, Jind	CHI/944/2014	Sarjiwan	M	Vikas Nagar Jind	408/2013	CITY JIND	323/506/341 IPC	02.08.2017
5	Ms. Shivani Rana, JMIC, Jind	CHI/92/2015	Nahid	M	Ro Mohla Kureshian, Kairana, Distt. Mujfar Nagar, Up	16/2015	JIND SADAR	CRUELTY OF ANIMALS ACT	22.08.2017
6	Ms. Shivani Rana, JMIC, Jind	NACT/74/2014	Ramesh Chander	M	Sham Nagar Colony Jind, Now At H. No E-1 119-120 Second Floor Sector -16 Rohin Delhi			138 N.I. Act	23.10.2017
7	Ms. Shivani Rana, JMIC, Jind	NACT/543/2014	Sumant Jain	M	Ro Subhash Nagar, Rohtak Road, Jind			138 N.I. Act	10.11.2017
8	Ms. Shivani Rana, JMIC, Jind	NACT/254/2015	Karan Singh	M	Village Khanda Kheri, Tehsil And Distt. Hisar			138 N.I. Act	18.11.2017
9	Ms. Shivani Rana, JMIC, Jind	NACT/62/2016	Ganesh Electronics		Near Punjab National Bank Main Road Meham Distt Rohtak			138 N.I. Act	18.11.2017
10	Ms. Shivani Rana, JMIC, Jind	NACT/573/2015	Sachin	M	H. No. 1954, Urban Estate, Jind			138 N.I. Act	21.11.2017
11	Ms. Shivani Rana, JMIC, Jind	CHA/252/2016	Ravi	M	VPO Budhlada Distt Mansa Punjab	128/2016	RPF, JIND	137 RAILWAY ACT	21.11.2017
12	Ms. Shivani Rana, JMIC, Jind	NACT/139/2014	Ramesh	M	Ro Old Power, House, Jind			138 N.I. Act	22.11.2017
13	Ms. Shivani Rana, JMIC, Jind	NACT/579/2014	Raj Kumar Sharma	M	Ro House No. 5745, Adarsh Nagar, Narwana Road, Jind			138 N.I. Act	28.11.2017
14	Ms. Shivani Rana, JMIC, Jind	Chi/170/2015	Ved Parkash	M	Jai Jai Wanti Jind	7/15	Julana	294,323,506IPC	10.01.2018
15	Ms. Shivani Rana, JMIC, Jind	Chi/595/2015	Harjinder Kaur.Rupo	F	Sangrur (Punjab)	35/15	G.R.P.Jind	356 IPC	10.01.2018
16	Ms. Shivani Rana, JMIC, Jind	Cha/5/2017	Ashok	M	Jind	1047/16	City Jind	N.D.P.Sact	23.01.2018
17	Ms. Shivani Rana, JMIC, Jind	Nact/367/2015	Motiur Rahman Sagar	M	Murga Mandi Delhi			138 N.I. Act	25.01.2018
18	Ms. Shivani Rana, JMIC, Jind	Nact/32/2016	Suresh	M	Ganga Teri Kaithal			138 N.I. Act	25.01.2018
19	Ms. Shivani Rana, JMIC, Jind	Nact/283/2017	Santosh	M	Sabji Mandi Jind			138 N.I. Act	26.02.2018
20	Ms. Shivani Rana, JMIC, Jind	Nact/564/2015	Rahul Sharma	M	Munak Karnal		Karnal	138 N.I. Act	13.03.2018

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21	Ms. Shivani Rana, JMIC, Jind	Nact/422/2015	Rakesh	M	Indus Sch.Jind		City Jind	138 N.I. Act	23.04.2018
22	Ms. Shivani Rana, JMIC, Jind	Chi/5/2015	Rajesh and Meena Devi	1 M & 1 F	H.B.C.Jind	881/2013	Jind City	420, 406, 506 IPC	30.04.2018
23	Ms. Shivani Rana, JMIC, Jind	Nact/469/2017	Amit	M	Rtk Road Jind		City Jind	138 N.I. Act	04.05.2018
24	Ms. Shivani Rana, JMIC, Jind	Nact/80/2016	Rajbir	M	Alewa Jind			138 N.I. Act	30.05.2018
25	Ms. Shivani Rana, JMIC, Jind	Nact/248/2017	Rakesh Redhu	M	Taloda Jind			138 N.I. Act	30.05.2018
26	Ms. Shivani Rana, JMIC, Jind	Chi/114/2015	Mukesh	M	Dhani Gulab Palwal	283/14	Sadar Jind	380 IPC	03.07.2018
27	Ms. Shivani Rana, JMIC, Jind	Chi/484/2014	Shamsher	M	Balu Kaithal	15/14	Alewa	279,337 IPC	12.07.2018
28	Ms. Shivani Rana, JMIC, Jind	Nact/418/2015	Shah Nawaz Khan	M	Nuh Mewat			138 N.I. Act	26.07.2018
29	Ms. Shivani Rana, JMIC, Jind	Nact/539/2017	Mahender,Dinesh,Dinesh Gandhi,Rajiv	M	Norta Karnal			138 N.I. Act	20.08.2018
30	Ms. Shivani Rana, JMIC, Jind	Nact/279/2017	Rajiv Harjai	M	Norta Karnal			138 N.I. Act	20.08.2018
31	Ms. Shivani Rana, JMIC, Jind	Nact/646/2017	Rajiv Harjai	M	Norta Karnal			138 N.I. Act	20.08.2018
32	Ms. Shivani Rana, JMIC, Jind	Nact/19/2018	Mahender & Dinesh	M	Norta Karnal			138 N.I. Act	03.10.2018
33	Ms. Shivani Rana, JMIC, Jind	CHI/311/2014	Mukesh	M	Rohnat, Bhiwani		City Jind	379/356/506 IPC	05.11.2018
34	Ms. Shivani Rana, JMIC, Jind	NACT/751/2014	Sandeep	M	Hatt			138 N.I. Act	12.11.2018
35	Ms. Shivani Rana, JMIC, Jind	CHI/567/2016	Sunil, Vicky, Chintu, Mahender	M	Jind	664/2016	Jind City	160 IPC	12.11.2018
36	Ms. Shivani Rana, JMIC, Jind	NACT/792/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	16.11.2018
37	Ms. Shivani Rana, JMIC, Jind	NACT/18/2018	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	17.11.2018
38	Ms. Shivani Rana, JMIC, Jind	CHI/1198/2014	Ombir	M	Bhiwani	196/2014	Alewa	379 IPC	27.11.2018
39	Ms. Shivani Rana, JMIC, Jind	NACT/909/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	23.01.2019
40	Ms. Shivani Rana, JMIC, Jind	NACT/496/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	02.02.2019

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41	Ms. Shivani Rana, JMIC, Jind	NACT/392/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	11.02.2019
42	Ms. Shivani Rana, JMIC, Jind	NACT/310/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	11.02.2019
43	Ms. Shivani Rana, JMIC, Jind	NACT/907/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	12.02.2019
44	Ms. Shivani Rana, JMIC, Jind	NACT/804/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	16.02.2019
45	Ms. Shivani Rana, JMIC, Jind	NACT/803/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	16.02.2019
46	Ms. Shivani Rana, JMIC, Jind	NACT/802/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	16.02.2019
47	Ms. Shivani Rana, JMIC, Jind	NACT/763/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	22.02.2019
48	Ms. Shivani Rana, JMIC, Jind	NACT/17/2018	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	25.02.2019
49	Ms. Shivani Rana, JMIC, Jind	NACT/279/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	26.02.2019
50	Ms. Shivani Rana, JMIC, Jind	NACT/280/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	26.02.2019
51	Ms. Shivani Rana, JMIC, Jind	NACT/519/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	26.02.2019
52	Ms. Shivani Rana, JMIC, Jind	NACT/646/2017	Mahender, Dinesh	M	Norta Karnal			138 N.I. Act	26.02.2019
53	Ms. Shivani Rana, JMIC, Jind	NACT/508/2017	Ravinder	M	Julani, Jind			138 N.I. Act	30.03.2019
54	Ms. Shivani Rana, JMIC, Jind	NACT/469/2017	Amit	M	Jind			138 N.I. Act	04.05.2019
55	Ms. Shivani Rana, JMIC, Jind	NACT/501/2015	Rakesh	M	House No.74123, Vijay nagar, Jind			138 N.I. Act	14.10.2019
56	Ms. Shivani Rana, JMIC, Jind	NACT/510/2017	Dinesh Gupta, Mohinder Pal, Ajit Rana, Ajit Singh	4 M	M/s Best Foods International, Village Norta, Tehsil Indri, District Karnal			138 N.I. Act	29.10.2019
57	Ms. Shivani Rana, JMIC, Jind	NACT/186/2015	Ashu	M	Village Ahirka, District Jind			138 N.I. Act	29.02.2020

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1	Sh. Munish Nagar, SDJM, Narwana	NACT/106/2016	Birbhan	M	W. No.3, Near Gajraj Baggi Wala, Sastri Nagar, Narwana, Distt. Jind			138 N.I. Act	08.08.2018
2	Sh. Munish Nagar, SDJM, Narwana	NACT/42/2016	Jaswinder	M	W. No.03 H No.602 ID Mehrauli, Delhi			138 N.I. Act	19.09.2018
3	Sh. Munish Nagar, SDJM, Narwana	Nact/42/2016	Jaswinder	M	W. No.03, H.No.602, ID Mehrauli, Delhi				19.09.2018
4	Sh. Munish Nagar, SDJM, Narwana	Nact/403/2017	Bharti	M	Kothi No.289, SEC-21, Hisar, District Hisar				05.10.2018
5	Sh. Munish Nagar, SDJM, Narwana	Nact/339/2017	Mandeep	M	Village Kuleri, Tehsil & District Hisar				09.10.2018
6	Sh. Munish Nagar, SDJM, Narwana	Cha/204/2015	Naresh	M	Village Baroda				10.10.2018
7	Sh. Munish Nagar, SDJM, Narwana	Cha/36/2018	Sandeep	M	Village Budayn, Tehsil Uchana, District Jind				20.10.2018
8	Sh. Munish Nagar, SDJM, Narwana	Chi/128/2015	Sonu	M	Banarshi, Punjab				22.10.2018
9	Sh. Munish Nagar, SDJM, Narwana	Chi/367/2017	Mahender	M	Village Bhongra, Tehsil Uchana, District Jind				26.10.2018
10	Sh. Munish Nagar, SDJM, Narwana	Misc. 21/2018	Neeraj	M	Ram Kumar Nagar, Railway Colony, Narwana				04.12.2018
11	Sh. Munish Nagar, SDJM, Narwana	CHA/228/2015	Sandeep	M	Hari Nagar, Narwana	253/2015	City Narwana	25-54 Arms Act	05.12.2018
12	Sh. Munish Nagar, SDJM, Narwana	NACT/330/2017	Surender	M	Village Dhanouri, Tehsil Narwana, District Jind				11.12.2018
13	Sh. Munish Nagar, SDJM, Narwana	Misc. 32/2018	Jai Bhagwan	M	Batla, Hansi, District Hisar				18.12.2018
14	Sh. Munish Nagar, SDJM, Narwana	NACT/334/2017	Ram Jawari	M	Village Khanda, Tehsil Alewa, District Jind				19.12.2018
15	Sh. Munish Nagar, SDJM, Narwana	CHI/238/2017	Naresh	M	Village Baroda, Tehsil Uchana, District Jind	140/2017	Uchana	174A IPC	02.01.2019
16	Sh. Munish Nagar, SDJM, Narwana	CHI/444/2017	Shansaha	M	Chopra Patti, Narwana, District Jind	245/2017	City Narwana	323/506 IPC	02.01.2019
17	Sh. Munish Nagar, SDJM, Narwana	CHI/3311/2017	Kapoor	M	Dhola	46/2014	Uchana	147/149 IPC	09.01.2019
18	Sh. Munish Nagar, SDJM, Narwana	CHI/231/2017	Sandeep	M	Ramdasiya Mohalla, Narwana	109/2017	City Narwana	380/457 IPC	16.01.2019
19	Sh. Munish Nagar, SDJM, Narwana	CHI/87/2017	Parveen	M	Village Danoda Khurd	208/2015	Uchana	380/457 IPC	02.02.2019
20	Sh. Munish Nagar, SDJM, Narwana	CHI/68/2016	Sukhdev	M	Jogna Khera, Kurukshetra	265/2015	City Narwana	323/341 IPC	06.02.2019

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21	Sh. Munish Nagar, SDJM, Narwana	CHI/347/2015	Pinki	F	Buda Basti, Jind	80/2015	Uchana	379 IPC	27.02.2019
22	Sh. Munish Nagar, SDJM, Narwana	CHI/83/2015	Satyawan, Zila	M	Deha Basti, Narwana	309/2014	City Narwana	323/324 IPC	27.02.2019
23	Sh. Munish Nagar, SDJM, Narwana	CHI/341/2016	Sunil	M	Samtapur, P.S. Gulabganj, District Vidisha (Madhya Pradesh)	180/2016	City Narwana	380/457 IPC	01.03.2019
24	Sh. Munish Nagar, SDJM, Narwana	NACT/47/2018	Mahabir Singh	M	Gurthali, Tehsil Narwana, District Jind			138 N.I. Act	05.03.2019
25	Sh. Munish Nagar, SDJM, Narwana	CHI/78/2015	Nahar Singh	M	Indra Colony, Narwana	303/2014	City Narwana	283/341 IPC	05.03.2019
26	Sh. Munish Nagar, SDJM, Narwana	CHI/369/2017	Tinku	M	Chamela Colony, Narwana	09/2017	City Narwana	160/283/147 IPC	06.03.2019
27	Sh. Munish Nagar, SDJM, Narwana	CHA/113/2015	Chinu	M	Chamela Colony, Narwana	28/2015	City Narwana	21 of NDPS Act	11.03.2019
28	Sh. Munish Nagar, SDJM, Narwana	NACT/157/2018	Phool Kumar @ Golu	M	Near Litani Road, Johad ke Samne Wali Gali, Uchana Kalan, Tehsil Uchana, District Jind			138 N.I. Act	15.03.2019
29	Sh. Munish Nagar, SDJM, Narwana	NACT/139/2016	Joginder	M	Village Frain Kalan			138 N.I. Act	05.04.2019
30	Sh. Munish Nagar, SDJM, Narwana	NACT/274/2014	Suresh Kumar	M	Naya Gaon Road, Village Budha Khera, Tehsil Uklana, District Hisar			138 N.I. Act	20.04.2019
31	Sh. Munish Nagar, SDJM, Narwana	NACT/94/2018	Randhir Singh	M	Village Mangalpur, Tehsil Narwana, District Jind			138 N.I. Act	23.04.2019
32	Sh. Munish Nagar, SDJM, Narwana	NACT/100/2018	Satyawan	M	Village Nepewala, Tehsil Narwana, District Jind			138 N.I. Act	23.04.2019
33	Sh. Munish Nagar, SDJM, Narwana	NACT/141/2016	Jagbir	M	Harijan Mohalla, Sedha Majra			138 N.I. Act	26.04.2019
34	Sh. Munish Nagar, SDJM, Narwana	NACT/181/2018	Rajesh Kumar	M	Gali No.3, Subhash Nagar, Narwana/ VPO Jheel, Tehsil Uchana, District Jind			138 N.I. Act	29.04.2019
35	Sh. Munish Nagar, SDJM, Narwana	NACT/75/2018	Gurjant Singh	M	Village Chahta Govindpur, Tehsil Moonak, District Sangrur (Punjab)			138 N.I. Act	30.04.2019
36	Sh. Munish Nagar, SDJM, Narwana	NACT/322/2017	Surender	M	Village Mangalpur, Tehsil Narwana, District Jind			138 N.I. Act	30.04.2019
37	Sh. Munish Nagar, SDJM, Narwana	NACT/140/2018	Surender	M	Uchana Khurd			138 N.I. Act	09.05.2019
38	Sh. Munish Nagar, SDJM, Narwana	CHA/399/2016	Raj Kumar	M	Chamela Colony, Narwana				15.05.2019
39	Sh. Munish Nagar, SDJM, Narwana	CHI/387/2016	Dinesh	M	Village Mandi Kalan, Tehsil Uchana			354A IPC	22.05.2019
40	Sh. Munish Nagar, SDJM, Narwana	NACT/219/2015	Dilbag	M	Dhamtan Sahib			138 N.I. Act	24.05.2019

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41	Sh. Munish Nagar, SDJM, Narwana	CHI	Pushpender	M	Puri, U.P.				01.06.2019
42	Sh. Munish Nagar, SDJM, Narwana	NACT/118/2018	Kitab Singh	M	Dhakal, Narwana			138 N.I. Act	03.06.2019
43	Sh. Munish Nagar, SDJM, Narwana	NACT/216/2015	Jawala	M	Dhandoli, Tehsil Narwana			138 N.I. Act	10.06.2019
44	Sh. Munish Nagar, SDJM, Narwana	NACT/189/2018	Chandi Ram	M	Danoda Khurd, Narwana			138 N.I. Act	13.06.2019
45	Sh. Munish Nagar, SDJM, Narwana	NACT/35/2018	Himmat	M	Ward No.17, Mirdha Patti, Narwana, Tehsil Narwana, District Jind			138 N.I. Act	09.07.2019
46	Sh. Munish Nagar, SDJM, Narwana	NACT/51/2018	Anil	M	Village Durjanpur, Tehsil Uchana, District Jind			138 N.I. Act	09.07.2019
47	Sh. Munish Nagar, SDJM, Narwana	NACT/60/2018	Bhartha Singh	M	Village Kaloda Khurd, Tehsil Narwana, District Jind			138 N.I. Act	09.07.2019
48	Sh. Munish Nagar, SDJM, Narwana	CHI/22/2016	Indal	M	Village Indergarh now at Budha Baba Basti, Jind			174A IPC	10.07.2019
49	Sh. Munish Nagar, SDJM, Narwana	NACT/142/2016	Ramesh	M	VPO Thua, Tehsil and District Jind			138 N.I. Act	11.07.2019
50	Sh. Munish Nagar, SDJM, Narwana	NACT/230/2018	Vikram Singh	M	Village Dohana Khera, Tehsil Uchana, District Jind			138 N.I. Act	12.07.2019
51	Sh. Munish Nagar, SDJM, Narwana	NACT/149/2016	Kushal Singh	M	Prop. M/s Gurshan Trading Company, Tohana			138 N.I. Act	12.07.2019
52	Sh. Munish Nagar, SDJM, Narwana	NACT/229/2018	Sanni	M	Village Dumarkha Kalan, Tehsil Narwana, District Jind			138 N.I. Act	12.07.2019
53	Sh. Munish Nagar, SDJM, Narwana	NACT/405/2017	Chander	M	Village Dohana Khera, Tehsil Narwana, District Jind			138 N.I. Act	16.07.2019
54	Sh. Munish Nagar, SDJM, Narwana	CHI/180/2017	Vakil	M	Village Ghaso Khurd, Tehsil Narwana, District Jind			323/506 IPC	17.07.2019
55	Sh. Munish Nagar, SDJM, Narwana	NACT/82/2018	Sanni	M	Village Dumarkha Kalan, Tehsil Narwana, District Jind			138 N.I. Act	17.07.2019
56	Sh. Munish Nagar, SDJM, Narwana	NACT/315/2018	Pyare Lal	M	Rai Chand Patti, Village Dharodi, Tehsil Narwana, District Jind			138 N.I. Act	18.07.2019
57	Sh. Munish Nagar, SDJM, Narwana	NACT/296/2017	Anil	M	Village Badanpur, Tehsil Narwana, District Jind			138 N.I. Act	20.07.2019
58	Sh. Munish Nagar, SDJM, Narwana	NACT/425/2017	Ram Mehar	M	Behind Pawan Rice Mill, Dadli Khera Road, Narwana, District Jind			138 N.I. Act	22.07.2019
59	Sh. Munish Nagar, SDJM, Narwana	NACT/7/2016	Raj Kumar	M	H.No.3666, Urban Estate, Jind			138 N.I. Act	02.08.2019
60	Sh. Munish Nagar, SDJM, Narwana	NACT/30/2016	Dharampal	M	Nimbriya Patti, Near Chopal, Village Dablain, Tehsil Narwana, District Jind			138 N.I. Act	05.08.2019

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61	Sh. Munish Nagar, SDJM, Narwana	NACT/87/2018	Amarjeet	M	Street No.1, Deep Nagar, Patiala (Punjab)			138 N.I. Act	08.08.2019
62	Sh. Munish Nagar, SDJM, Narwana	NACT/348/2017	Dharambir	M	Surbra, Uchana, District Jind			138 N.I. Act	20.08.2019
63	Sh. Munish Nagar, SDJM, Narwana	CHI/233/2017	Suraj	M	Tarkha, Uchana, District Jind			279, 337 IPC	21.08.2019
64	Sh. Munish Nagar, SDJM, Narwana	NACT/293/2018	Kamal Singh	M	Village Belarkha, Narwana, District Jind			138 N.I. Act	22.08.2019
65	Sh. Munish Nagar, SDJM, Narwana	CHI/540/2017	Monu	M	Belarkha, Narwana, District Jind			323, 541 IPC	22.08.2019
66	Sh. Munish Nagar, SDJM, Narwana	NACT/70/2018	Kuldeep	M	Village Sinsar, Narwana			138 N.I. Act	10.09.2019
67	Sh. Munish Nagar, SDJM, Narwana	NACT/223/2018	Sanjay	M	Village Dohana Khera, Uchana			138 N.I. Act	16.09.2019
68	Sh. Munish Nagar, SDJM, Narwana	NACT/210/2018	Virender Singh	M	Village Ujhana, Tehsil Narwana			138 N.I. Act	16.09.2019
69	Sh. Munish Nagar, SDJM, Narwana	NACT/343/2017	Krishan	M	Village Chattar, Uchana, District Jind			138 N.I. Act	17.09.2019
70	Sh. Munish Nagar, SDJM, Narwana	NACT/410/2017	Sandeep	M	Village Barot, P.S. Dhand, Kaithal			138 N.I. Act	19.09.2019
71	Sh. Munish Nagar, SDJM, Narwana	NACT/109/2018	Phool Kumar	M	Village Uchana Kalan			138 N.I. Act	19.09.2019
72	Sh. Munish Nagar, SDJM, Narwana	NACT/238/2016	Anju	F	Village Litani, Tehsil Uklana			138 N.I. Act	25.09.2019
73	Sh. Munish Nagar, SDJM, Narwana	NACT/3/2018	Royal Infra		Sodala, Jaiput throuth Namit Benson Prop.			138 N.I. Act	30.09.2019
74	Sh. Munish Nagar, SDJM, Narwana	CHI/62/2015	Rajesh, Azad	2 M	1. Ram Nagar, Narwana 2. Phulia Kalan, Narwana	307/2014	City Narwana	323/324 IPC	01.10.2019
75	Sh. Munish Nagar, SDJM, Narwana	CHI/14/2016	Deepak & Balinder	2 M	Bikaner (Rajasthan)	264/2015	City Narwana	380/457 IPC	01.10.2019
76	Sh. Munish Nagar, SDJM, Narwana	CHI/64/2018	Pankaj	M	Jhanj now Alipura, Tehsil Uchana, District Jind	30/2018	City Narwana	379 IPC	03.10.2019
77	Sh. Munish Nagar, SDJM, Narwana	NACT/423/2017	Vijay	M	Litani Road, Uchana, District Jind			138 N.I. Act	03.10.2019
78	Sh. Munish Nagar, SDJM, Narwana	NACT/192/2019	Satyawan	M	Sudhkain Khurd			138 N.I. Act	10.10.2019
79	Sh. Munish Nagar, SDJM, Narwana	CHI/59/2018	Rameshwar	M	Ward No.16, Narwana	09/2018	City Narwana	160 IPC	11.10.2019
80	Sh. Munish Nagar, SDJM, Narwana	NACT/434/2017	Anil	M	Kotal Mubarakpur, New Delhi			138 N.I. Act	15.10.2019

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81	Sh. Munish Nagar, SDJM, Narwana	NACT/398/2018	Satywan	M	Lohar, Uchana			138 N.I. Act	22.10.2019
82	Sh. Munish Nagar, SDJM, Narwana	NACT/208/2015	Nidhi	F	Madan Mahal, Tehsil Jabalpur (M.P.)			138 N.I. Act	31.10.2019
83	Sh. Munish Nagar, SDJM, Narwana	NACT/209/2015	Ruchi	F	Rajas, Tehsil Ranjhi, Jabalpur (M.P.)			138 N.I. Act	31.10.2019
84	Sh. Munish Nagar, SDJM, Narwana	NACT/80/2018	Sandeep	M	Mokhm Patti, Jat Naina, Kaithal			138 N.I. Act	08.11.2019
85	Sh. Munish Nagar, SDJM, Narwana	NACT/346/2018	Pyare Lal	M	Dharodi, Tehsil Narwana, District Jind			138 N.I. Act	08.11.2019
86	Sh. Munish Nagar, SDJM, Narwana	NACT/233/2018	Sonu	M	Patel Nagar, Narwana			138 N.I. Act	15.11.2019
87	Sh. Munish Nagar, SDJM, Narwana	NACT/445/2017	Gourav	M	Bir Bangdya, Rajound			138 N.I. Act	16.11.2019
88	Sh. Munish Nagar, SDJM, Narwana	NACT/75/2019	Satbir	M	Balmiki Mohalla, Dablain			138 N.I. Act	18.11.2019
89	Sh. Munish Nagar, SDJM, Narwana	NACT/433/2017	Sandeep	M	Near Brahman Dharamshala, Barot, Kaithal			138 N.I. Act	19.11.2019
90	Sh. Munish Nagar, SDJM, Narwana	NACT/551/2017	Vikas	M	Ward No.7, near Mata Gate, Kaithal			138 N.I. Act	20.11.2019
91	Sh. Munish Nagar, SDJM, Narwana	NACT/342/2018	Mandeep	M	Street No.6, near Luxmi Narayan Mandir, Hanuman Nagar, Narwana			138 N.I. Act	22.11.2019
92	Sh. Munish Nagar, SDJM, Narwana	NACT/411/2017	Sunil Kumar	M	Village Bighana, District Jind			138 N.I. Act	22.11.2019
93	Sh. Munish Nagar, SDJM, Narwana	NACT/78/2018	Pardeep	M	Dharodi, District Jind			138 N.I. Act	26.11.2019
94	Sh. Munish Nagar, SDJM, Narwana	NACT/48/2019	Suresh Kumar	M	Mor Patti, Narwana			138 N.I. Act	27.11.2019
95	Sh. Munish Nagar, SDJM, Narwana	NACT/338/2019	Sajjan	M	Railway Road, Narwana			138 N.I. Act	29.11.2019
96	Sh. Munish Nagar, SDJM, Narwana	CHI/226/2016	Sandeep	M	Mangalpur, Uchana			451 IPC	29.11.2019
97	Sh. Munish Nagar, SDJM, Narwana	CHI/251/2017	Aslam	M	Datta, Hansi			323/341 IPC	04.12.2019
98	Sh. Munish Nagar, SDJM, Narwana	NACT/172/2018	Sanjeev	M	R/o 375/15, Balmiki Mohalla, Tohana Road, Narwana			138 N.I. Act	05.12.2019
99	Sh. Munish Nagar, SDJM, Narwana	NACT/110/2015	Kaalu Ram	M	Village Chak No.1, SKM W.No.2, Gharhsana, District Ganga Nagar (Raj.) Bank Address 91, Hari Marg, Civil Line, Jaipur (Raj.)			138 N.I. Act	10.12.2019
100	Sh. Munish Nagar, SDJM, Narwana	NACT/76/2019	Ram Naresh	M	New Bus Stand, near Garg Bartan Bhandar, Village Dhamtan Sahib, Tehsil Narwana			138 N.I. Act	13.12.2019

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101	Sh. Munish Nagar, SDJM, Narwana	NACT/378/2017	Baldev Singh	M	Siwan, Kaithal			138 N.I. Act	13.12.2019
102	Sh. Munish Nagar, SDJM, Narwana	CHI/197/2017	Mandeep	M	Tarkha, Uchana, District Jind			379 IPC	18.12.2019
103	Sh. Munish Nagar, SDJM, Narwana	NACT/88/2018	Mandeep	M	H.No.38, near Gurudwara, Village Karandi, Tehsil Tohana, District Fatehabad			138 N.I. Act	18.12.2019
104	Sh. Munish Nagar, SDJM, Narwana	NACT/89/2018	Mandeep	M	H.No.38, near Gurudwara, Village Karandi, Tehsil Tohana, District Fatehabad			138 N.I. Act	18.12.2019
105	Sh. Munish Nagar, SDJM, Narwana	CHI/501/2016	Mohit	M	Village Baroda now R/o Rohtak			420/467 IPC	09.01.2020
106	Sh. Munish Nagar, SDJM, Narwana	NACT/309/2017	Govind Ram	M	W.No.5, Kumharo ki Bari, Bhadra, District Hanumangarh (Rajasthan)			138 N.I. Act	10.01.2020
107	Sh. Munish Nagar, SDJM, Narwana	NACT/421/2017	Sandeep	M	Village Khapar, Uchana			138 N.I. Act	10.01.2020
108	Sh. Munish Nagar, SDJM, Narwana	NACT/147/2018	Sajjan	M	Appolp Chowk, Narwana			138 N.I. Act	17.01.2020
109	Sh. Munish Nagar, SDJM, Narwana	NACT/363/2018	Sukhbir	M	Gali No.1, Kundu Colony, Gurthali Road, Narwana, District Jind			138 N.I. Act	17.01.2020
110	Sh. Munish Nagar, SDJM, Narwana	NACT/378/2018	Sachin Kansal	M	C/o Suresh Thekedar, near Baba Baltiwala Mandir, Mom Care School, Model Town, Narwana, District Jind			138 N.I. Act	17.01.2020
111	Sh. Munish Nagar, SDJM, Narwana	NACT/98/2016	Pardep	M	Near Pritam Wala Bagh, Near Deepak Cement Store, Narwana, District Jind			138 N.I. Act	28.01.2020
112	Sh. Munish Nagar, SDJM, Narwana	NACT/75/2018	Gurjant Singh	M	Village Chatha Govindpura, Tehsil Monak, District Sangrur (Punjab)			138 N.I. Act	11.02.2020
113	Sh. Munish Nagar, SDJM, Narwana	NACT/322/2017	Surender	M	Village Mangalpur, Tehsil Uchana			138 N.I. Act	11.02.2020
114	Sh. Munish Nagar, SDJM, Narwana	NACT/94/2018	Randhir Singh	M	Village Mangalpur, Tehsil Uchana			138 N.I. Act	11.02.2020
115	Sh. Munish Nagar, SDJM, Narwana	NACT/73/2019	Suresh Kumar	M	Village Dablain, Tehsil Narwana			138 N.I. Act	15.02.2020
116	Sh. Munish Nagar, SDJM, Narwana	NACT/343/2017	Krishan	M	Village Chattar, Tehsil Uchana			138 N.I. Act	25.02.2020
117	Sh. Munish Nagar, SDJM, Narwana	NACT/189/2018	Chandi Ram	M	Danoda Khurd, Tehsil Narwana			138 N.I. Act	28.02.2020
118	Sh. Munish Nagar, SDJM, Narwana	NACT/294/2018	Joginder	M	Village Frain Kalan, Tehsil Narwana			138 N.I. Act	09.03.2020
119	Sh. Munish Nagar, SDJM, Narwana	NACT/22/2019	Arti	F	WZ 1308, 1st Floor, Rani Bagh, Shakur Basti, Sarwaswati Vihar, North West Delhi			138 N.I. Act	16.03.2020

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1	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/292/2016	Somi	M	Vill Danoda Kalan, Tehsil Narwana	70/ 12.04.2016	Sadar Narwana	380/457 IPC	22.11.2017
2	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/3515/2014	Upendar	M	Zeera Gate Firozpur U.P.	148/2014	Garhi	279/304A/338 IPC	06.10.2017
3	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/3390/2014	Dharampal	M	Village Garhi	143/2014	Garhi	279/337/338 IPC	09.05.2018
4	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/203/2017	Santosh	M	Paprich, Ramkola, Kushi Nagar (Uttar Pradesh)	20/2017	Sadar Narwana	283/304A/337/338/ 427 IPC	11.05.2018
5	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/152/2016	Ramesh	M	Village Mathana	73/2016	Sadar Narwana	174A IPC	18.07.2018
6	Sh. Vivek Chaudhary, JMIC, Narwana	CHA/82/2017	Amit	M	Garhi	72/2017	Garhi	68/1/14 Ex. Act	16.08.2018
7	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/45/2015	Parmod Singla	M	Uchana	266/2014	Uchana	279/337 IPC	07.09.2018
8	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/281/2018	Lila	M	Narwana	195/2015	Sadar Narwana	147/149/323/341/ 506 IPC	07.09.2018
9	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/238/2017	Naresh	M	Baroda, Tehsil Uchana, District Jind	140/2017	Uchana	174 IPC	02.01.2019
10	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/444/2017	Shansaha	M	Chopra Patti, Narwana	245/2017	City Narwana	323/506 IPC	02.01.2019
11	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/260/2016	Sonu	M	Sonu @ Mota S/o Om Parkash, R/o Jajwanti, now Linepar, Julana	114/2016	Sadar Narwana	341/365/386/392 IPC	01.03.2019
12	Sh. Vivek Chaudhary, JMIC, Narwana	CHI/3490/2014	Kuldeep	M	Kaloda Kalan	304/2014	Sadar Narwana	323/325/341/34 IPC	08.03.2019
13	Sh. Vivek Chaudhary, JMIC, Narwana	NACT/79/2017	Nathi Ram	M	Ward No.15, New Basti, Ismailpur Road, Narwana			138 N.I. Act	26.03.2019
14	Ms. Seema, JMIC, Safidon	NACT/183/2015	Ram Gopal	M	Sulehra	183/2015	Sadar	138 N.I. Act	12.07.2019
15	Ms. Seema, JMIC, Safidon	NACT/53/2017	Shamsher	M	Uchana	53/2017	Uchana	138 N.I. Act	15.07.2019
16	Ms. Seema, JMIC, Safidon	CHI/200/2015	Manish	M	Village Dhakal	69/2015	Sadar Narwana	323/506 IPC	10.02.2020
17	Ms. Seema, JMIC, Safidon	CHI/164/2018	Sonu	M	Gurugram	157/2017	Sadar Narwana	323/325 IPC	13.02.2020
18	Ms. Seema, JMIC, Safidon	CHI/28/2017	Balkar	M	VPO Bhikhewala	317/2017	Sadar Narwana	323/325 IPC	15.02.2020

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1	Sh. Sumit Kumar Saini, JMIC, Narwana	CHA/171/2015	Gyan Singh	M	Hari Nagar, Narwana	30/2015	Garhi	21 of NDPS Act	30.01.2018
2	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/136/2015	Bijender	M	Ujhana	05/2015	Garhi	323, 498-A, 506 IPC	07.03.2018
3	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/136/2014	Rajesh Kumar	M	Proprietor of Shri Balaji Beej Bhandar, Vill. Mangalpur, Narwana			138 N.I. Act	07.03.2018
4	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/3361/2014	Dharmender	M	Pinjokhra, Tehsil Tosham	120/2014	Narwana City	392 IPC	09.03.2018
5	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/112/2015	Sunil Beniwal	M	Bright Agri. Division, VPO Osian, Distt. Jodhpur			139 N.I. Act	13.03.2018
6	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/2883/2014	Ramchander	M	Lodhar, Distt. Jind	195/2013	Narwana City	323 IPC	25.05.2018
7	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/380/2013	Anil	M	Dharam Singh Colony, Gali No.5, Narwana			138 N.I. Act	02.07.2018
8	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/177/2015	Punit Kalia	M	GTB Nagar, Khanna, Ludhiana			139 N.I. Act	25.07.2018
9	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/3293/2014	Balwan	M	Chopra Patti, Narwana	118/2014	Narwana City	323, 341, 506, 34 IPC	01.08.2018
10	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/2379/2012	Musad & Sikender	M	Motihari (Bihar)	248/2018	Narwana City	377 IPC	21.08.2018
11	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/164/2015	Miya Singh	M	Village Dablain, Tehsil Narwana, District Jind			138 N.I. Act	01.09.2018
12	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/226/2015	Sachin	M	Jagmoga Rani, District Dewas (M.P.)			138 N.I. Act	12.09.2018
13	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/16/2017	Narender	M	Village Mirjapur, Tehsil Narnaund, District Hisar			138 N.I. Act	26.09.2018
14	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/122/2015	Rakesh & Sonu	M	VPO Banarsi, Punjab	26/2014	Narwana City	457, 380, 511 IPC	06.10.2018
15	Sh. Sumit Kumar Saini, JMIC, Narwana	CHA/285/2013	Chandvir	M	Village Mohangarh Chhabra	15/2013	Uchana	Arms Act	20.10.2018
16	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/176/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	20.11.2018
17	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/20/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	21.11.2018
18	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/80/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	21.11.2018
19	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/110/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	21.11.2018
20	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/131/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	21.11.2018

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21	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/170/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	21.11.2018
22	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/389/2016	Pardeep	M	Village Kalwan, Tehsil Narwana, District Jind	169/2016	Garhi	380, 457 IPC	21.11.2018
23	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/104/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	22.11.2018
24	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/148/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	26.11.2018
25	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/167/2016	Vikram	M	Nepewala, Tehsil Narwana, District Jind			138 N.I. Act	28.11.2018
26	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/98/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	28.11.2018
27	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/174/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	30.11.2018
28	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/195/2017	Dinesh, Ajit Singh, Mahender Pal	M	Best Foods Ltd., Village Indri, District Karnal			138 N.I. Act	30.11.2018
29	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/94/2017	Dinesh, Ajit Singh, Mahender Pal	M				138 N.I. Act	01.12.2018
30	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/275/2016	Anil	M				138 N.I. Act	15.12.2018
31	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/218/2017	Sushil @ Shili	M				138 N.I. Act	21.12.2018
32	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/3229/2014	Vishal	M	Dumarkha Kalan now Hanuman Nagar, Narwana	116/2014	City Narwana	323/341/506/34/325 IPC	08.01.2019
33	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/3229/2014	Satish	M	Village Ujhana, P.S. Garhi, District Jind	116/2014	City Narwana	323/341/506/34/325 IPC	08.01.2019
34	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/110/2015	Rajesh	M	Chopra Patti, Narwana	63/2015	City Narwana	323/341/506 IPC	11.01.2019
35	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/178/2017	Dinesh, Ajit Singh, Mahender Pal	M	Village Indri, District Karnal			138 N.I. Act	30.01.2019
36	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/218/2017	Sushil @ Shili	M	Prem Kabari Wali Gali, Near Nehru Park, Narwana			138 N.I. Act	31.01.2019
37	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/389/2016	Pardeep	M	Village Kalwan, Tehsil Narwana, District Jind	169/2016	Garhi	380/457 IPC	13.02.2019
38	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/275/2016	Anil	M	Ward No.16, Dharamshala Street, Narwana, District Jind			138 N.I. Act	22.02.2019
39	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/202/2017	Udaibir Singh	M	Street No.4, Guru Gobind Singh Nagar, Ludhiana			138 N.I. Act	02.03.2019
40	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/211/2017	Kawal Nain Singh	M	2058, Phase-II, Urban Estate, Durgj, Ludhiana			138 N.I. Act	02.03.2019

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41	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/158/2017	Rohit Sharma	M	H.No.325, Ground Floor, Green City Dakao, Zirakpur (Punjab)			138 N.I. Act	12.04.2019
42	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/190/2016	Vimal	M	Balachor, Jagadhari, Yamuna Nagar			138 N.I. Act	24.05.2019
43	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/165/2016	Dhani	M	Panchkula			138 N.I. Act	06.07.2019
44	Sh. Sumit Kumar Saini, JMIC, Narwana	CHA/77/2018	Gurdeep	M	Dhanouri			68 Excise Act	06.07.2019
45	Sh. Sumit Kumar Saini, JMIC, Narwana	CHI/115/2016	Shyam Lal	M	Pipaltha			379 IPC	10.07.2019
46	Sh. Sumit Kumar Saini, JMIC, Narwana	CHA/471/2016	Balraj	M	Rasida			21 NDPS Act	20.07.2019
47	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/92/2017	Gaurav	M	Sonepat			138 N.I. Act	30.07.2019
48	Sh. Sumit Kumar Saini, JMIC, Narwana	NACT/234/2017	Ram Parshad	M	Delhi			138 N.I. Act	18.01.2020

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1	Sh. Parvesh Singla, SDJM, Safidon	NACT/207/2018	Sandeep	M	S/o Balwan, Caste Jaat, R/o 220 K.V. Power House Colony, Panipat Road, Safidon, Distt. Jind		Safidon	138 N.I. Act	31.08.2018
2	Sh. Parvesh Singla, SDJM, Safidon	NACT/288/2017	Lakhwinder Singh	M	S/o Kehar Singh, R/o Vill. Malikpur, Tehsil Safidon, Distt. Jind		Safidon	138 N.I. Act	31.08.2018
3	Sh. Parvesh Singla, SDJM, Safidon	583-2/19.12.16	Manmohan	M	Manmohan S/O Swaran Singh Prop M/S Grewal Poultry Farm Near Petrol Pump Vill Raiwali Old Ambala Road Barwala Distt Panchkula (94163-52506)		Safidon	138 N.I. Act	30.05.2018
4	Sh. Parvesh Singla, SDJM, Safidon	NACT 169/2015	Shiv Shakti Enterprises	M	Rishipal Saini S/O Chander Saini R/O Vill Azampur Teh Naraingarh Distt Ambala Prop M/S Shiv Shati Enterprises		Safidon	138 N.I. Act	29.05.2018
5	Sh. Parvesh Singla, SDJM, Safidon	NACT 384/2017	Jeevan Deep	M	Brij Kishore S/O Koselender Kumar Unit No 127 Its Floor Plot No 2 Vardhman Town Mall Sector 19 Dwarka 110075 M.D M/S Jeevandeep Industries India Ltd.		Safidon	138 N.I. Act	28.05.2018
6	Sh. Parvesh Singla, SDJM, Safidon	205-2/13.4.18	Raghbir Singh	M	Raghbir Singh Attri S/O Sh. Pyare Lal R/O H.No 2158 Urban Estate Jind		Safidon	138 N.I. Act	28.05.2010
7	Sh. Parvesh Singla, SDJM, Safidon	Nact/231/2015	Salim @ Salimuddin Ali	M	Salim @ Salimuddin Ali S/O Alahmehar R/O Vill. Sisola Khurd, Distt. Meerut(Up)		Safidon	138 N.I. Act	27.04.2018
8	Sh. Parvesh Singla, SDJM, Safidon	Nact/250/2016	Ishwar Singh	M	Ishwar Singh S/P Parbhu S/O Harlal R/O Vill. Ram Nagar, Tehsil Safidon, Distt. Jind		Safidon	138 N.I. Act	26.04.2018
9	Sh. Parvesh Singla, SDJM, Safidon	Nact/230/2015	Amrit Singh	M	Amrit Kumar Singh S/O Deena Nath Singh R/O VPO. Routhpur Amethiya Near Lar Town Market Tehsil Salempur, Distt. Deveria(Up) Prop. Of M/S Amrit Singh Poultry Farm R/O Vill. Lar Town Devria(Up)		Safidon	138 N.I. Act	25.04.2018
10	Sh. Parvesh Singla, SDJM, Safidon	NACT 91/2015	Satnam Singh	M	Satnam Singh S/O Jangir Singh Prop. M/S Indian Seeds Store Patiala Sangrur Main Road Channo, Distt. Sangrur(Pb)		Safidon	138 N.I. Act	21.05.2018
11	Sh. Parvesh Singla, SDJM, Safidon	Nact/39/2016	Manjeet Singh	M	Manjeet Singh S/O Kulwant Singh Prop. M/S Kisan Agro Chemical Shop No. 15-B, New Grain Market Sirhind Road Patiala(Pb) Also At Vill. Painel, Teh. Patran, Distt. Patiala(Pb) C/O Kargil Khad Store, Near Water Tank & Police Station New Grain Market Patran Disst Patiala (Pb)		Safidon	138 N.I. Act	21.05.2018
12	Sh. Parvesh Singla, SDJM, Safidon	Nact/526/2016	Ravinder	M	Ravinder Poultry Kalwa Through Its Prop Ravinder R/O Vill Kalawa Teh Safidon		Safidon	138 N.I. Act	21.05.2018
13	Sh. Parvesh Singla, SDJM, Safidon	NACT 116/2016	Ram Mehar	M	Ram Mehar S/O Kashmir R/O Ward No 14 Adarsh Colony Safidon Jind		Safidon	138 N.I. Act	21.02.2018

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14	Sh. Parvesh Singla, SDJM, Safidon	Nact/418/2017	Harpreet	M	Harpreet Singh S/O Mahender Sachdeva Prop Of Real Soda Shop In Front Of Cotton County Showroom Near Old Market Commety Office Jind Road Safidon Jind		Safidon	138 N.I. Act	21.02.2018
15	Sh. Parvesh Singla, SDJM, Safidon	Nact/31/2017	Harvidner Singh	M	Harvinder Singh S/O Satnam Singh R/O Village Aftabgarh Tehsil		Safidon	138 N.I. Act	21.02.2018
17	Sh. Parvesh Singla, SDJM, Safidon	NACT 256/2015	Sanjeet	M	Sanjeet S/O Prem Singh R/O Vill. Sahanpur, Tehsil Safidon, Distt. Jind		Safidon	138 N.I. Act	18.05.2018
18	Sh. Parvesh Singla, SDJM, Safidon	NACT 470/2016	1. Karana A Chanana 2. Shayam Podder 3. Rahul Sood 4. Aparna Puri 5. Rajesh Arora	4 M 1 F	1. Shaym Poddar Director Ms Amira Pure Food R/O M-4 Greater Kailash li New Delhi 2. Rahul Sood Director Ms Amira Pure Food R/O V- 37/17 Dlf Phase 3 Gurgaon 3. Aprna Puri Director M/S Amira Pure Food R/O 19 Pusa Road Karol Bag New Delhi 4. Rajesh Arora Director M/S Amira Pure Foods R/O C-2B/82-C Janakpuri New Delhi 5. Karana A Chanana Director M/S Amira Pure Food R/O B- 1/E-28 Mohan		Safidon	138 N.I. Act	15.02.2018
19	Sh. Parvesh Singla, SDJM, Safidon	NACT/229/2015	Sushil	M	S/o Dina Nath, R/o Vill. Lalpur, P.O. Brijmanganj, Tehsil Purahderpur (U.P.)		Safidon	138 N.I. Act	14.08.2018
20	Sh. Parvesh Singla, SDJM, Safidon	NACT/158/2015	Ravinder	M	Village Hatt, Tehsil Safidon			138 N.I. Act	12.05.2017
21	Sh. Parvesh Singla, SDJM, Safidon	NACT 184/2015	Gaurav Mayal	M	Gaurav Mayal S/O Krishan Mayal Retc Ddo. R/O Vill Badapul Teh Safidon Distt Jind		Safidon	138 N.I. Act	10.04.2018
22	Sh. Parvesh Singla, SDJM, Safidon	NACT/107/2018	Narender @ Kaku	M	S/o Pale Ram, R/o Adarsh Colony, Hatt Road, near Gupta Medical Store, Safidon, Distt. Jind		Safidon	138 N.I. Act	09.08.2018
23	Sh. Parvesh Singla, SDJM, Safidon	NACT 111/2016	Sushil	M	Sushil Kumar S/O Nakul Singh R/O Vill. Muana, Teh. Safidon, Distt. Jind		Safidon	138 N.I. Act	09.04.2018
24	Sh. Parvesh Singla, SDJM, Safidon	NACT 444/2017	Ramesh	M	Ramesh S/O Sukhbir R/O Barla Pana Near Baba Sardhudass Mandir, Vill. Adiyana, Teh. Madlauda, Distt. Panipat		Safidon	138 N.I. Act	09.04.2018
25	Sh. Parvesh Singla, SDJM, Safidon	372-2/14.11.17	Ramesh	M	Ramesh S/O Sukhbir R/O Barla Pana Near Baba Sardndass Mandir Village Adiyana Teh Mudlauda Distt. Panipat		Safidon	138 N.I. Act	09.04.2018
26	Sh. Parvesh Singla, SDJM, Safidon	NACT 138/2015	Anil	M	Anil Kumar S./O Ramphal R/O Ram Garh Po Bibipur Jind Prop Of Jaglan Poultry Farm		Safidon	138 N.I. Act	08.01.2018
27	Sh. Parvesh Singla, SDJM, Safidon	NACT 111/2016	Shushil Kumar	M	Shusil Kumar S/O Nakul Singh R/O Vill. Muana Teh Safidon		Safidon	138 N.I. Act	07.04.2018
28	Sh. Parvesh Singla, SDJM, Safidon	NACT 2/2017	Phool Kumar	M	Phool Kumar S/O Pirthi R/O Village Gangoli Teh Safidon Distt. Jind		Safidon	138 N.I. Act	05.04.2018

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29	Sh. Parvesh Singla, SDJM, Safidon	NACT 116/2016	Ram Mehar	M	Ram Mehar Singh S/O Kashmir Singh R/O W.No 15 Adarsh Colony Safidon		Safidon	138 N.I. Act	05.04.2018
30	Sh. Parvesh Singla, SDJM, Safidon	Nact 130/2016	Rohit	M	Rohit Kumar @Jony S/O Jagdish Kumar @Jagii C/O Md Amjad Murge Wala Mandi Kacha Kamp Opp Gopal Diary Mar Verma Telecom Panipat		Safidon	138 N.I. Act	02.04.2018
31	Sh. Parvesh Singla, SDJM, Safidon	CHI 186/2016	Roshan Lal	M	Roshan Lal S/O Krishan Lal R/O Ajit Road Bhatinda Punjab	205/2016	Safidon	279, 337, 338 IPC	02.01.2018
32	Sh. Parvesh Singla, SDJM, Safidon	NACT/13/2016	Sanjay	M			Safidon	138 N.I. Act	05.09.2018
33	Sh. Parvesh Singla, SDJM, Safidon	NACT/343/2016	Aparna Puri, Rahul Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	1. Aparna Puri 2. Rahul Sood 3. Kasran Chanana 4. Rajesh Arora Directors of M/s Amira Pure Foods, All Rs/o Plot No.54, M.G.		Safidon	138 N.I. Act	07.09.2018
34	Sh. Parvesh Singla, SDJM, Safidon	NACT/137/2016	Rajbir Singh	M	S/o Moti Ram, R/o Village Sajjanpur/Dhihana, Tehsil Gharonda, District Karnal.		Safidon	138 N.I. Act	07.09.2018
35	Sh. Parvesh Singla, SDJM, Safidon	NACT/255/2017	Gurlal Singh	M	S/o Sisha Singh, R/o Vill. Urlana Khurd, Tehsil Madlauda, District Panipat.		Safidon	138 N.I. Act	07.09.2018
36	Sh. Parvesh Singla, SDJM, Safidon	NACT/7/2016	Rishipal	M	S/o Chandan Saini, R/o Vill. Azampur, Tehsil Naraingarh, District Ambala.		Safidon	138 N.I. Act	07.09.2018
37	Sh. Parvesh Singla, SDJM, Safidon	NACT/234/2015	Satbir Singh	M	S/o Laxman Singh, R/o Vill. Bamla, Tehsil & District Bhiwani.		Safidon	138 N.I. Act	10.09.2018
38	Sh. Parvesh Singla, SDJM, Safidon	NACT/62/2018	Hawa Singh	M	S/o RamKishan S/o Diwan Singh Saini, R/o Village Ropjhala, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	20.09.2018
39	Sh. Parvesh Singla, SDJM, Safidon	NACT/41/2016	Dev Kumar	M	S/o Ashok Kumar, R/o 9, Jindal colony, Sri Ganganagar (Rj.) Prop. M/s Uday Gerilizer, also at B-111/373, Street No.3, New Abadi, District Fazilka (Pb.)		Safidon	138 N.I. Act	01.10.2018
40	Sh. Parvesh Singla, SDJM, Safidon	NACT/161/2015	Arvind Kumar	M	S/o Jagdishchand, R/o Village Govindpura, Tehsil & District Sri Ganganagar (Rj.) Prop. Rushter hatchery, Village Govindpura, Sri Ganganagar		Safidon	138 N.I. Act	01.10.2018
41	Sh. Parvesh Singla, SDJM, Safidon	NACT/258/2017	Rampal	M	S/o Bhim Singh, caste Harijan, R/o Village Jaipur (Gadri), Tehsil Safidon, District Jind		Safidon	138 N.I. Act	10.10.2018
42	Sh. Parvesh Singla, SDJM, Safidon	NACT/210/2017	Dr. Arun Kumar	M	C/o Vardaan Multidpeciality Hospital, M.G. Road, Opp. Aggarwal Child Hospital, Safidon, District Jind.		Safidon	138 N.I. Act	11.10.2018
43	Sh. Parvesh Singla, SDJM, Safidon	NACT/217/2018	Parveen Kumar	M	S/o Dhoom Singh, Village Muwana, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	11.10.2018
44	Sh. Parvesh Singla, SDJM, Safidon	NACT/479/2017	Amit Kumar	M	S/o Rimpay, R/o Assandh, Prop. Badal Communication, Jind Chowk, Assandh, Tehsil Assandh, District Jind		Safidon	138 N.I. Act	20.10.2018
45	Sh. Parvesh Singla, SDJM, Safidon	NACT/154/2017	Surenderpal	M	S/o Mukhtiyar Singh S/o Dalip Singh, R/o Rodh, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	20.10.2018
46	Sh. Parvesh Singla, SDJM, Safidon	NACT/385/2017	Rajesh Kumar	M	S/o Inder S/o Shankar, R/o Village Dhatrath, Sub Tehsil Pillu Khera, District Jind		Safidon	138 N.I. Act	20.10.2018

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47	Sh. Parvesh Singla, SDJM, Safidon	NACT/512/2017	Bhoop Singh	M	S/o Ram Singh S/o Nihala, R/o Village Karkhana, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	20.10.2018
48	Sh. Parvesh Singla, SDJM, Safidon	NACT/222/2017	Krishan	M	H.No.474, W.No.30, Budha Basti, Jind.		Safidon	138 N.I. Act	14.11.2018
49	Sh. Parvesh Singla, SDJM, Safidon	NACT/231/2017	Ramphool	M	Village Muwana, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	15.11.2018
50	Sh. Parvesh Singla, SDJM, Safidon	NACT/101/2018	Anil Kumar	M	Village Jamni, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	27.11.2018
51	Sh. Parvesh Singla, SDJM, Safidon	NACT/331/2018	Ompal	M	Village Muwana, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	29.11.2018
52	Sh. Parvesh Singla, SDJM, Safidon	NACT/95/2017	Ankit	M	Village Manak, Tehsil & District Karnal.		Safidon	138 N.I. Act	29.11.2018
53	Sh. Parvesh Singla, SDJM, Safidon	NACT/360/2017	Rishipal	M	Village Bagru Kalan, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	29.11.2018
54	Sh. Parvesh Singla, SDJM, Safidon	NACT/174/2018	Jagmahender	M	H.No.738, Village Bhambhewa, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	29.11.2018
55	Sh. Parvesh Singla, SDJM, Safidon	NACT/190/2017	Jai Dev	M	Kothi No.1, Sita Shyam Colony, Safidon, District Jind.		Safidon	138 N.I. Act	29.11.2018
56	Sh. Parvesh Singla, SDJM, Safidon	NACT/257/2018	Rambhool	M	Village Muwana, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	29.11.2018
57	Sh. Parvesh Singla, SDJM, Safidon	NACT/29/2016	Mohammad Ashif	M	H.M. Abbas, near Check Post, Ward No.43, Police Post Bhagti Nagar, Silliguri, District Jalpaiguri, West Bengal		Safidon	138 N.I. Act	01.12.2018
58	Sh. Parvesh Singla, SDJM, Safidon	NACT/145/2017	Thumamalapally Reddy	M	Village Anajpur, MDL Abdulla Pur, District Ranga reddy, Telangana.		Safidon	138 N.I. Act	14.12.2018
59	Sh. Parvesh Singla, SDJM, Safidon	NACT/17/2018	Rajbir	M	Todi Kheri, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	14.12.2018
60	Sh. Parvesh Singla, SDJM, Safidon	NACT/226/2018	Chander	M	Village Rojhla, Tehsil Safidon, District Jind.		Safidon	138 N.I. Act	18.12.2018
61	Sh. Parvesh Singla, SDJM, Safidon	NACT/530/2017	Sandeep	M	Village Khera Khemawati, Safidon		Safidon	138 N.I. Act	02.01.2019
62	Sh. Parvesh Singla, SDJM, Safidon	NACT/70/2018	Rakesh	M	Main bazar, near Nila STD, Safidon		Safidon	138 N.I. Act	02.01.2019
63	Sh. Parvesh Singla, SDJM, Safidon	NACT/158/2017	Manjit	M	H.no.2533, Ward No.20, U.E., Jind		Safidon	138 N.I. Act	02.01.2019
64	Sh. Parvesh Singla, SDJM, Safidon	NACT/323/2018	Rambhool	M	Village Muwana, District Jind.		Safidon	138 N.I. Act	02.01.2019
65	Sh. Parvesh Singla, SDJM, Safidon	NACT/351/2018	Rameshwar Parshad	M	Shshpur, Tehsil Shahpur, Jaipur (Rajasthan)		Safidon	138 N.I. Act	02.01.2019
66	Sh. Parvesh Singla, SDJM, Safidon	NACT/163/2018	Manipal	M	Village Adiyana, District Panipat		Safidon	138 N.I. Act	02.01.2019

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67	Sh. Parvesh Singla, SDJM, Safidon	NACT/438/2018	Rinku	M	Bibipur Jattan, Tehsil Indri, Karnal		Safidon	138 N.I. Act	03.01.2019
68	Sh. Parvesh Singla, SDJM, Safidon	NACT/90/2016	Jagmohan	M	Patti Mako, Village Daudhar, District Moga		Safidon	138 N.I. Act	15.01.2019
69	Sh. Parvesh Singla, SDJM, Safidon	NACT/478/2016	Aparna Puri, Rahul Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	1. Aparna Puri 2. Rahul Sood 3. Kasran Chanana 4. Rajesh Arora Directors of M/s Amira Pure Foods, All Rs/o Plot No.54, M.G.		Safidon	138 N.I. Act	16.01.2019
70	Sh. Parvesh Singla, SDJM, Safidon	NACT/100/2016	Vimlesh	M	Main bazar, near Nila STD, Safidon		Safidon	138 N.I. Act	19.01.2019
71	Sh. Parvesh Singla, SDJM, Safidon	NACT/588/2016	Aparna Puri, Rahul Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	1. Aparna Puri 2. Rahul Sood 3. Kasran Chanana 4. Rajesh Arora Directors of M/s Amira Pure Foods, All Rs/o Plot No.54, M.G.		Safidon	138 N.I. Act	21.01.2019
72	Sh. Parvesh Singla, SDJM, Safidon	NACT/433/2017	Raj Kumar	M	Shop No.27B, new Anaj Mandi, Lunkaransar, District Bikaner (RJ)		Safidon	138 N.I. Act	21.01.2019
73	Sh. Parvesh Singla, SDJM, Safidon	NACT/367/2016	Aparna Puri, Rahul Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	1. Aparna Puri 2. Rahul Sood 3. Kasran Chanana 4. Rajesh Arora Directors of M/s Amira Pure Foods, All Rs/o Plot No.54, M.G.		Safidon	138 N.I. Act	22.04.2019
74	Sh. Parvesh Singla, SDJM, Safidon	NACT/618/2016	Jasbir Singh	M	Village Hatt, Safidon, Jind		Safidon	138 N.I. Act	23.01.2019
75	Sh. Parvesh Singla, SDJM, Safidon	NACT/387/2018	Manoj Kumar	M	Village Badeshi Kalan, Tehsil Khamnon, District Fatehgarh Sahib (PB)		Safidon	138 N.I. Act	25.01.2019
76	Sh. Parvesh Singla, SDJM, Safidon	NACT/290/2016	Chinder Kumar	M	Village Siwanamal, Safidon, District Jind		Safidon	138 N.I. Act	25.01.2019
77	Sh. Parvesh Singla, SDJM, Safidon	NACT/394/2018	Taranjit Singh	M	Village Chappar, Safidon, District Jind		Safidon	138 N.I. Act	28.01.2019
78	Sh. Parvesh Singla, SDJM, Safidon	NACT/484/2017	Pritam Singh	M	Shahpur Their, P.O. Mandvi, Tehsil Munak, District Sangrur (Punjab)		Safidon	138 N.I. Act	28.01.2019
79	Sh. Parvesh Singla, SDJM, Safidon	NACT/353/2016	Aparna Puri, Rahul Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	1. Aparna Puri 2. Rahul Sood 3. Kasran Chanana 4. Rajesh Arora Directors of M/s Amira Pure Foods, All Rs/o Plot No.54, M.G.		Safidon	138 N.I. Act	05.02.2019
79	Sh. Parvesh Singla, SDJM, Safidon	NACT/284/2016	Aparna Puri, Shyam Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	M/s Amira Pure Pvt. Ltd., Plot No.54, M.G. Roda, Partap Mart, Mehrauli, Delhi		Safidon	138 N.I. Act	16.03.2019
79	Sh. Parvesh Singla, SDJM, Safidon	NACT/286/2016	Aparna Puri, Shyam Sood, Karan Chanana, Rajesh Arora	1 F & 3 M	M/s Amira Pure Pvt. Ltd., Plot No.54, M.G. Roda, Partap Mart, Mehrauli, Delhi		Safidon	138 N.I. Act	16.03.2019
79	Sh. Parvesh Singla, SDJM, Safidon	NACT/94/2016	Mahesh Chand	M	M/s Mahesh Beej Bhandar, Mohalla Khatlan-2, Sikarpura, Buland Sahar (Uttar Pradesh)		Safidon	138 N.I. Act	18.03.2019
79	Sh. Parvesh Singla, SDJM, Safidon	NACT/43/2018	Dilbag	M	Village Bhuslana, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	25.03.2019

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80	Ms. Navjeet Klair, SDJM, Safidon	NACT/304/2017	Balwan Singh	M			Safidon	138 N.I. Act	04.04.2019
81	Ms. Navjeet Klair, SDJM, Safidon	NACT/468/2016	Karan, Rahul Sood, Aparna Puri, Rajesh Arora	1 F & 3 M	M/s Amira Pure Pvt. Ltd., Plot No.54, M.G. Roda, Partap Mart, Mehrauli, Delhi		Safidon	138 N.I. Act	05.04.2019
82	Ms. Navjeet Klair, SDJM, Safidon	NACT/453/2018	Parmod Kumar Sharma	M	Near Dr. Shyam Lal, Village Buwana, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	08.04.2019
83	Ms. Navjeet Klair, SDJM, Safidon	NACT/417/2017	Brij Kishore	M	Director of Jeevandeep Industries India Ltd., Unit # 127, 1st Floor, Plot No.2, Vardhman Crown Mall, Sec.19, Dawarka, New Delhi-110075		Safidon	138 N.I. Act	03.06.2019
84	Ms. Navjeet Klair, SDJM, Safidon	NACT/240/2016	Pankaj Singh	M	558, Gandhi Nagar, Kadipur, P.S. Kadipur, District Sultanpur (U.P.)		Safidon	138 N.I. Act	06.06.2019
85	Ms. Navjeet Klair, SDJM, Safidon	NACT/395/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	1 F & 4 M	M/s Amira Pure Pvt. Ltd., Plot No.54, M.G. Roda, Partap Mart, Mehrauli, Delhi		Safidon	138 N.I. Act	06.06.2019
86	Ms. Navjeet Klair, SDJM, Safidon	NACT/217/2017	Hanumanth Reddy Suthori	M	M/s Maruthi Poultry Farm, Village Upper MDL, Dharoor, District Mahboobnagar, Pin-509125		Safidon	138 N.I. Act	10.06.2019
87	Ms. Navjeet Klair, SDJM, Safidon	NACT/383/2016	Uggarsen Sihag	M	M/s Sihag Pesticides, Shop No.1, near Govt. Public School, Ayalki, Tehsil Pilibanga, District Hanumangarh (Rj)		Safidon	138 N.I. Act	11.06.2019
88	Ms. Navjeet Klair, SDJM, Safidon	NACT/285/2017	Jarnail Singh	M	Village Rer Kalan, Tehsil Madlauda, District Panipat now residing at Munshi Ram Colony, near Sabji Mandi, Kavi Road, Madlauda, District Panipat		Safidon	138 N.I. Act	11.06.2019
89	Ms. Navjeet Klair, SDJM, Safidon	NACT/230/2016	Rakesh Kumar	M	Barwala, Hisar		Safidon	138 N.I. Act	04.07.2019
90	Ms. Navjeet Klair, SDJM, Safidon	NACT/199/2016	Mahender	M	Village Ladpur, P.O. Ladpur, District Sikar (Rajasthan)		Safidon	138 N.I. Act	09.07.2019
91	Ms. Navjeet Klair, SDJM, Safidon	NACT/381/2016	Ishwar	M	Jodhpur (Rajasthan)		Safidon	138 N.I. Act	16.07.2019
92	Ms. Navjeet Klair, SDJM, Safidon	NACT/127/2016	Satender Kumar Goel	M	Naveen Mandi, Meerut (U.P.)		Safidon	138 N.I. Act	07.08.2019
93	Ms. Navjeet Klair, SDJM, Safidon	NACT/264/2017	Raghibir	M	House No.69, Alewa, Jind		Safidon	138 N.I. Act	13.08.2019
94	Ms. Navjeet Klair, SDJM, Safidon	NACT/143/2016	Birbal Yadav	M	C-265, Street No.10, Bhajanpura, Delhi		Safidon	138 N.I. Act	13.08.2019
95	Ms. Navjeet Klair, SDJM, Safidon	NACT/387/2016	Kaneria	M	Krishna Agro Tech., Shop No.6, Aggarsain Complex, Junagarh, Gujrath		Safidon	138 N.I. Act	14.08.2019
96	Ms. Navjeet Klair, SDJM, Safidon	NACT/109/2016	Sushil Kumar	M	SCO-5, First Floor, Sector 8, Karnal		Safidon	138 N.I. Act	16.08.2019

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
97	Ms. Navjeet Klair, SDJM, Safidon	NACT/96/2016	Pursottam Mishra	M	Jeewa Road, Powayan, Sahajanpur		Safidon	138 N.I. Act	06.06.2019
98	Ms. Navjeet Klair, SDJM, Safidon	NACT/389/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	1 F & 4 M	Director Amira Pure Foods Pvt. Ltd.		Safidon	138 N.I. Act	06.06.2019
99	Ms. Navjeet Klair, SDJM, Safidon	NACT/174/2016	Raj Kumar	M	Luxar, District Haridwar		Safidon	138 N.I. Act	09.09.2019
100	Ms. Navjeet Klair, SDJM, Safidon	CHI/222/2016	Shyambir	M	Jatheri, Rai, Sonipat	185/2016	Safidon	279/338 IPC	16.09.2019
101	Ms. Navjeet Klair, SDJM, Safidon	NACT/604/2018	Ramesh	M	W. No.5, Shiv Colony, Safidon		Safidon	138 N.I. Act	23.09.2019
102	Ms. Navjeet Klair, SDJM, Safidon	NACT/477/2018	Dilbag	M	Sarfabad, Safidon		Safidon	138 N.I. Act	01.10.2019
103	Ms. Navjeet Klair, SDJM, Safidon	NACT/420/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	1 F & 4 M	Directors Amira Pure Foods Pvt. Ltd.		Safidon	138 N.I. Act	03.10.2019
104	Ms. Navjeet Klair, SDJM, Safidon	NACT/245/2017	Pardeep	M	Siwanamal, Safidon		Safidon	138 N.I. Act	10.10.2019
105	Ms. Navjeet Klair, SDJM, Safidon	NACT/205/2017	Anju	F	Village Thurana, Tehsil Matloda, District Panipat			138 N.I. Act	07.12.2019
106	Ms. Navjeet Klair, SDJM, Safidon	NACT/191/2016	Shakil Ahmad	M	Opp. Savin Kingdom, Darjling Road, Dagapur, Siliguri (W.B.)			138 N.I. Act	09.12.2019
107	Ms. Navjeet Klair, SDJM, Safidon	NACT/47/2018	Sudesh Yadav	M	House No.1001-A/14, Basant Vihar, Jind			138 N.I. Act	01.02.2020
108	Ms. Navjeet Klair, SDJM, Safidon	NACT/14/2018	Ashok Kumar	M	Ward No.8, Vishwakarma Nagar, Assandh, Karnal			138 N.I. Act	03.02.2020
109	Ms. Navjeet Klair, SDJM, Safidon	NACT/377/2016	Ghewar Ram	M	Jodhpur (Rajasthan)			138 N.I. Act	04.02.2020
110	Ms. Navjeet Klair, SDJM, Safidon	NACT/205/2019	Anju Rani	F	Village Thurana, Tehsil Madlauda, District Panipat			138 N.I. Act	14.02.2020
111	Ms. Navjeet Klair, SDJM, Safidon	NACT/46/2020	Gurbinder	M	Village Rohar, Safidon			138 N.I. Act	25.02.2020
112	Sh. Ajay Kumar, SDJM, Safidon	NACT/301/2017	Rajesh	M	Singhana, Safidon			138 N.I. Act	05.03.2020
113	Sh. Ajay Kumar, SDJM, Safidon	CHI/166/2018	Vinod	M	W.No.9, Safidon			138 N.I. Act	19.03.2020
114	Sh. Ajay Kumar, SDJM, Safidon	NACT/438/2017	Surya Parkash	M	M/s Shri Krishan Fertilizer, 465 Rd Chittorgarh Bikaner, Rajasthan			138 N.I. Act	15.01.2021

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115	Sh. Ajay Kumar, SDJM, Safidon	NACT/75/2017	Mukesh	M	Mukesh Kumar Saini S/o Pala Ram, R/o Jamni, Safidon			138 N.I. Act	03.02.2021
116	Sh. Ajay Kumar, SDJM, Safidon	NACT/445/2018	Manoj Kumar	M	Near Saw Mull/Aara Machine, Village Hatt, Safidon			138 N.I. Act	10.02.2021

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
1	Sh. Kapil, JMIC, Safidon	NACT/742/2015	Parmod	M	Village Siwanmal			138 N.I. Act	15-05-2017
2	Sh. Kapil, JMIC, Safidon	NACT/158/2014	Rajesh	M	Butani			138 N.I. Act	17-05-2017
3	Sh. Kapil, JMIC, Safidon	NACT/732/2013	Suresh	M	Mandi Ps Israna Distt Panipat			138 N.I. Act	09-06-2017
4	Sh. Kapil, JMIC, Safidon	NACT/17/2015	Subhash	M	Kalwa			138 N.I. Act	13-06-2017
5	Sh. Kapil, JMIC, Safidon	NACT/608/2013	Narender	M	Safidon			138 N.I. Act	15-06-2017
6	Sh. Kapil, JMIC, Safidon	Nact/316/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	09-01-2018
7	Sh. Kapil, JMIC, Safidon	Nact/324/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	11-01-2018
8	Sh. Kapil, JMIC, Safidon	Nact/326/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	11-01-2018
9	Sh. Kapil, JMIC, Safidon	Nact/323/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	11-01-2018
10	Sh. Kapil, JMIC, Safidon	Nact/108/2016	Surender Singh	M	Village Dhathrath, Tehsil Safidon, District Jind.	.	Pillukhera	138 N.I. Act	15-01-2018
11	Sh. Kapil, JMIC, Safidon	Nact/363/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	15-01-2018

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12	Sh. Kapil, JMIC, Safidon	Nact/598/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	09-02-2018
13	Sh. Kapil, JMIC, Safidon	Nact/340/2016.	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	15-02-2018
14	Sh. Kapil, JMIC, Safidon	Nact/362/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	15-02-2018
15	Sh. Kapil, JMIC, Safidon	Nact/99/2016	Balwinder Kaur	F	Village Rohad, Tehsil Safdion, District Jind.	-	Safidon.	138 N.I. Act	15-02-2018
16	Sh. Kapil, JMIC, Safidon	Nact/325/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	19-02-2018
17	Sh. Kapil, JMIC, Safidon	Nact/330/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	19-02-2018
18	Sh. Kapil, JMIC, Safidon	Nact/408/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	12-03-2018
19	Sh. Kapil, JMIC, Safidon	Nact/402/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	12-03-2018

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
20	Sh. Kapil, JMIC, Safidon	Nact/434/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	12-03-2018
21	Sh. Kapil, JMIC, Safidon	Nact/404/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	12-03-2018
22	Sh. Kapil, JMIC, Safidon	Nact/315/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	16-03-2018
23	Sh. Kapil, JMIC, Safidon	Nact/339/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	28-03-2018
24	Sh. Kapil, JMIC, Safidon	Nact/519/2016.	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	31-03-2018
25	Sh. Kapil, JMIC, Safidon	Nact/318/2016	Karan A Chanana, Rajesh Arora, Anita Diang,Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	17-04-2018

Sr. No.	Name of the Hon'ble Court	Case Information Number	Name of Proclaimed Offender	Gender	Address of Proclaimed Offenders	FIR No./ Complaint No.	Police Station Name	Under Section (Comma Separated)	P.O. Declared Date
26	Sh. Kapil, JMIC, Safidon	Nact/411/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	07-05-2018
27	Sh. Kapil, JMIC, Safidon	Nact/347/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	07-05-2018
28	Sh. Kapil, JMIC, Safidon	Nact/413/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	07-05-2018
29	Sh. Kapil, JMIC, Safidon	Nact/331/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018
30	Sh. Kapil, JMIC, Safidon	Nact/433/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018
31	Sh. Kapil, JMIC, Safidon	Nact/337/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018
32	Sh. Kapil, JMIC, Safidon	Nact/511/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018

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33	Sh. Kapil, JMIC, Safidon	Nact/406/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018
34	Sh. Kapil, JMIC, Safidon	Nact/403/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	14-05-2018
35	Sh. Kapil, JMIC, Safidon	Nact/321/2016	Karan A Chanana, Rajesh Arora, Anita Diang, Rahul Sood, Aparna Puri, Namita Bhatnagar.	4 M & 2 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	15-05-2018
36	Sh. Kapil, JMIC, Safidon	NACT/327/2016	Aparna Puri, Namita Bhatnagar, Rahul Sood, Rajesh Arora, Karan Chanana, Anita Diang	3 M & 3 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	02-07-2018
37	Sh. Kapil, JMIC, Safidon	NACT/201/2016	Omparkash Boora	M	Village Hatt, District Jind	-	Pillukhera.	138 N.I. Act	02-07-2018
38	Sh. Kapil, JMIC, Safidon	NACT/482/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	04-07-2018
39	Sh. Kapil, JMIC, Safidon	NACT/481/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	04-07-2018
40	Sh. Kapil, JMIC, Safidon	CHI/23/2017	Rohtash, Krishan, Bhupender, Dalbir	4 M	Rohtash of Village Khunga Kothi & remaining 3 of Village Siwaha, District Jind	-	Pillukhera.	IPC	27-07-2018
41	Sh. Kapil, JMIC, Safidon	NACT/87/2017	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	06-08-2018
42	Sh. Kapil, JMIC, Safidon	NACT/513/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	07-08-2018
43	Sh. Kapil, JMIC, Safidon	NACT/667/2013	Mohmad Imran	M	Fatepur (U.P.)	-	Pillukhera.	138 N.I. Act	14-08-2018
44	Sh. Kapil, JMIC, Safidon	NACT/130/2015	Inder Khanna	M	G-24, Sector-22, Dwarka, New Delhi	-	Pillukhera.	138 N.I. Act	23-08-2018

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45	Sh. Kapil, JMIC, Safidon	NACT/135/2017	Sewa Singh	M	Village Lochab, District Jind	-	Pillukhera.	138 N.I. Act	27-08-2018
46	Sh. Kapil, JMIC, Safidon	NACT/510/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	27-08-2018
47	Sh. Kapil, JMIC, Safidon	NACT/102/2017	Jagdish Parshad	M	Village Malik Pur Barma, P.S. Harchand, Raebareli	-	Pillukhera.	138 N.I. Act	04-09-2018
48	Sh. Kapil, JMIC, Safidon	NACT/523/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	18-09-2018
49	Sh. Kapil, JMIC, Safidon	NACT/520/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	18-09-2018
50	Sh. Kapil, JMIC, Safidon	NACT/522/2016	Aparna Puri, Rajesh Arora, Karan Chanana, Shyam Poddar, Rahul Sood	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030	-	Pillukhera.	138 N.I. Act	18-09-2018
51	Sh. Kapil, JMIC, Safidon	NACT/171/2015	Company Just Solution	M	Ground Floor, 105, Park Road, Hazrat Ganj, Luckhnow, Uttar Pardesh	-	Pillukhera.	138 N.I. Act	06-10-2018
52	Sh. Kapil, JMIC, Safidon	NACT/405/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms	-	Pillukhera.	138 N.I. Act	15-10-2018
53	Sh. Kapil, JMIC, Safidon	NACT/521/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms	-	Pillukhera.	138 N.I. Act	30-10-2018
54	Sh. Kapil, JMIC, Safidon	CHI/120/2017	Raju & Vicky	M	Village Kalwa, District Jind	83/ 18.05.2017	Pillukhera.	160 IPC	31-10-2018
55	Sh. Kapil, JMIC, Safidon	NACT/625/2016	Shamsherdin	M	Village Muwana, Tehsil Safidon, District Jind	-	Safidon	138 N.I. Act	05-11-2018
56	Sh. Kapil, JMIC, Safidon	NACT/474/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	02-01-2019
57	Sh. Kapil, JMIC, Safidon	NACT/475/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	02-01-2019
58	Sh. Kapil, JMIC, Safidon	NACT/81/2015	Salinder Vohra	M	2526-B, Anger Talab, Tilo, Jammu		Pillu Khera	138 N.I. Act	25.02.2019

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59	Sh. Kapil, JMIC, Safidon	NACT/82/2015	Gopal Krishan	M	Village Naggal, Barwala, Panchkula		Pillu Khera	138 N.I. Act	11.03.2019
60	Sh. Kapil, JMIC, Safidon	NACT/121/2015	Anil Kumar	M	Village Ramgarh, Jind		Pillu Khera	138 N.I. Act	26.03.2019
61	Sh. Kapil, JMIC, Safidon	NACT/119/2015	Anil Kumar	M	Village Ramgarh, Jind		Pillu Khera	138 N.I. Act	26.03.2019
62	Sh. Kapil, JMIC, Safidon	NACT/139/2015	Anil Kumar	M	Village Ramgarh, Jind		Pillu Khera	138 N.I. Act	26.03.2019
63	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/110/2016	Ram Mehar	M	Ward No.13, Safidon, District Jind		Safidon	138 N.I. Act	09.04.2019
64	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/111/2017	Vinod Kumar	M	Village Munak, Tehsil Ballah, District Karnal		Pillu Khera	138 N.I. Act	24.04.2019
65	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/123/2015	Anuj Singh	M	Sipt Chowk, Sarkanda, Thana Sarkanda, Tehsil and District Bilaspur (Chhatisgarh)		Safidon	138 N.I. Act	25.04.2019
66	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/16/2017	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar	3 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	25.04.2019
67	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/15/2017	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar	3 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	25.04.2019
68	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/471/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar	3 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	25.04.2019
69	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/226/2016	Satish Kumar	M	Village Govindmajra, P.O. Dhurala, District Kurukshetra		Pillu Khera	138 N.I. Act	08.05.2019
70	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/184/2018	Balinder Singh	M	Village Narana, District Panipat		Pillu Khera	138 N.I. Act	21.05.2019
71	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/78/2016	Vicky, Dhola, Dilbag Singh, Vikram Singh	M	Village Kashoon, District Jind		Pillu Khera	138 N.I. Act	31.05.2019
72	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/501/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	01.07.2019
73	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/76/2018	Anil Saini	M	Ward No.11, Saini Mohalla, Panipat, District Panipat		Safidon	138 N.I. Act	01.07.2019
74	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/212/2016	Rajesh Kumar	M	VPO Morkhi, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	01.07.2019
75	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/485/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	01.07.2019
76	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/486/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	01.07.2019

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77	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/471/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Safidon	138 N.I. Act	02.07.2019
78	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/15/2017	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	02.07.2019
79	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/16/2017	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Pillu Khera	138 N.I. Act	02.07.2019
80	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/59/2016	Kabul Singh	M	Village Kharak Gadian, Tehsil Pillukhera, District Jind		Pillu Khera	138 N.I. Act	30.07.2019
81	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/40/2016	Dev Kumar & Parvesh Kushwaha	2 M	B-III/373, Street No.3, New Abadi, Abohar, District Fazilka (Punjab) & 1-A, 10, 6-E, Chotti Naya Chak Chahal, Sri Ganga Nagar (Rajasthan)		Safidon	138 N.I. Act	13.08.2019
82	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/467/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Safidon	138 N.I. Act	22.08.2019
83	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/619/2016	Gurpreet Singh Sahota	M	2289, Sector-19C, Chandigarh-160019		Safidon	138 N.I. Act	28.08.2019
84	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/14/2017	Randhir Singh	M	Village Kalwa, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	28.08.2019
85	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/406/2018	Anil Kumar	M	Kothi No.1994, Sector-7, Karnal		Pillu Khera	138 N.I. Act	29.08.2019
86	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/7/2017	Manjinder Singh @ Baljinder Singh	M	Village Kharkara, District Jind		Safidon	138 N.I. Act	02.09.2019
87	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/69/2016	Gurwinder Singh	M	Village Nimnabad, District Jind		Safidon	138 N.I. Act	10.09.2019
88	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/455/2017	Anil Kumar	M	Village Bhag Khera, District Jind		Pillu Khera	138 N.I. Act	19.09.2019
89	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/182/2016	Balram Singh	M	House No.119, Mohalla Narain, Jammu, Jammu & Kashmir		Pillu Khera	138 N.I. Act	19.09.2019
90	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/303/2018	Rohtash Singh	M	Village Bhag Khera, District Jind		Pillu Khera	138 N.I. Act	19.09.2019
91	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/495/2017	Shalender Singh	M	Village Ghilor, Tehsil & District Rohtak		Pillu Khera	138 N.I. Act	24.09.2019
92	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/17/2016	Jitender Kumar	M	424/10, Sapra Mohalla, Tohana, District Fatehabad		Safidon	138 N.I. Act	04.10.2019

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93	Ms. Saravpreet Kaur, JMIC, Safidon	CHI/335/2016	Pawan Kumar	M	Village Karamgarh, District Jind	198/2016	Pillu Khera	202 IPC	05.10.2019
94	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/68/2017	Dalbir Singh	M	Village Dhurana, Tehsil Gohana, District Sonipat		Safidon	138 N.I. Act	09.10.2019
95	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/201/2017	Vikas	M	Village Paju Kalan, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	09.10.2019
96	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/632/2016	Karambir Singh	M	Phirni Road, Near Dayanand Dharam Kanta, Village & Post Office Mundka, New Delhi-41		Pillu Khera	138 N.I. Act	10.10.2019
97	Ms. Saravpreet Kaur, JMIC, Safidon	CHI/12/2017	Pawan Kumar	M	Village Karamgarh, District Jind	311/2016	Pillu Khera	380/457 IPC	11.10.2019
98	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/141/2016	Anil Kumar	M	Prop. M/s Malik Poultry Farm, F-44, Rajindra Park, Nangloi, Delhi		Safidon	138 N.I. Act	11.10.2019
99	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/60/2017	Mayank Mouli Bharti	M	Mohalla/Gali Tameshwarnath, Village Tama, District Sant Kabir Nagar		Safidon	138 N.I. Act	16.10.2019
100	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/337/2018	Jitender Singh	M	Gali Back Side of Axis Bank, Pillukhera, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	19.10.2019
101	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/231/2016	Mukesh Devi	F	Village Hatt, Tehsil Safidon, District Jind		Safidon	138 N.I. Act	22.10.2019
102	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/128/2016	Rajbir Singh	M	Village Alewa, Tehsil & District Jind		Safidon	138 N.I. Act	22.10.2019
103	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/341/2017	Randhir Singh	M	Village Kalwa, Tehsil Safidon, District Jind		Pillu Khera	138 N.I. Act	23.10.2019
104	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/121/2016	Gurjeet Singh	M	Proprietor fo M/s Dashmesh Pesticides & Fertilizer, Mathkhera Road, Bilaspur, District Rampur-244921		Safidon	138 N.I. Act	29.10.2019
105	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/104/2016	Satya Parkash & Satya Chouhan	2 M	1. Village Bahedi, P.O. Manpur, District Moradabad (U.P.) 2.Village Vaseda Khem Chandra, Tehsil Dhampur, Bijnor (U.P.)		Safidon	138 N.I. Act	02.11.2019
106	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/102/2016	Gurmail Singh	M	Village Dilari Milak Khanan, near Co-operative Bank Ltd., District Rampur, Uttar Pradesh-244901		Safidon	138 N.I. Act	05.11.2019
107	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/460/2017	Shamsher Singh	M	Village Gangoli, District Jind		Pillukhera	138 N.I. Act	13.11.2019
108	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/335/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Safidon	138 N.I. Act	16.11.2019
109	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/472/2016	Aparna Puri, Rahul Sood, Karan Chanana, Shyam Poddar, Rajesh Arora	4 M & 1 F	54, Prakriti Marg, M.G Road, Mehrauli, New Delhi-110030, near Sultanpur Farms		Safidon	138 N.I. Act	02.12.2019
110	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/316/2018	Neelam	M	Village Daroli, Tehsil Safidon, District Jind		Pillukhera	138 N.I. Act	03.12.2019

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111	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/1/2018	Ram Mehar	M	Ward No.13, near Govt. School, Adarsh Colony, Safidon		Safidon	138 N.I. Act	09.12.2019
112	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/399/2016	Amira Pure Foods Ltd. Through Director		21 St Mile Stone, Pataudi Road, Harsaru, Gurgaon (Gurugram)		Pillukhera	138 N.I. Act	10.12.2019
113	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/648/2018	Deepak Chatterjee & Satish Kumar Lamba	2 M	G-16, 2nd Floor, K.No.1076/5/2/733, Dilshad Colony, Delhi-110095		Safidon	138 N.I. Act	12.12.2019
114	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/5/2019	Rajesh Kumar	M	Village Morkhi, Tehsil Safidon, District Jind		Pillukhera	138 N.I. Act	20.12.2019
115	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/321/2018	Saiful Hossain @ Montu Bangali	M	Village Jhilay, Tehsil Niwai, District Tonk (Rajasthan)		Pillukhera	138 N.I. Act	20.12.2019
116	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/63/2016	Latif Khan	M	Village Labhera, Post Office Rithora, P.S. Bhojipura, District Bareilly.		Pillukhera	138 N.I. Act	20.12.2019
117	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/374/2017	Brij Kishore	M	B-17, Railway Road, Bank Colony, Karnal, District Karnal			138 N.I. Act	13.02.2020
118	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/48/2019	Surender Singh	M	Village Dharoli, Tehsil Safidon, District Jind			138 N.I. Act	25.02.2020
119	Ms. Saravpreet Kaur, JMIC, Safidon	NACT/17/2019	Priti	F	Ward No.10, Safidon, Jind			138 N.I. Act	29.02.2020
120	Ms. Jyoti Sandhu, JMIC, Safidon	NACT/676/2018	Bhupinder Singh	M	Dera Gujrakhiyan, Bindrala, Tehsil Assandh, District Karnal			138 N.I. Act	02.03.2020
121	Ms. Jyoti Sandhu, JMIC, Safidon	NACT/118/2018	Krishan Kumar	M	Village Malsari Khera, Tehsil Pillukhera, District Jind			138 N.I. Act	03.03.2020
122	Ms. Jyoti Sandhu, JMIC, Safidon	COMI/13/2018	Manoj Kumar Sharma & Parmeet Singh	2 M	E-24, 1st Floor, Sector-03, Noida, District Gautam Budh Nagar (U.P.) & Lajpat Nagar, Delhi			420/467/468/471/406 IPC	07.03.2020
123	Ms. Jyoti Sandhu, JMIC, Safidon	NACT/148/2018	Subham & Deepak	2 M	Village Padana, District Jind			138 N.I. Act	19.03.2020